IRRESISTIBLY SMOOTH

2533316  17/05/2013
CHOCOLADEFABRIKEN LINDT & SPRUNGLI AG
SEESTRASSE 204 8802 KILCHBERG SWITZERLAND
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
LALL & SETHI
D-17, N.D.S.E.-II NEW DELHI-49
Used Since :01/01/2010

DELHI
COCOA, CHOCOLATE

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
YO-YO HONEY

2720923  20/04/2014
RUPINDER SINGH
PUNEET GARG
trading as ;DARSHAN FOODS
BOOTHGARH ROAD, RATTANHERI, KHANNA (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTASS
B-43/3,udham singh nagar, LUDHIANA
Used Since :02/04/2011
DELHI

Bhujia, Namkeen, Rice Puffs, Chips, Rings, Kurkura, Cookies, Rusk, Biscuits, Bread, Candies, Chocolate, Pop-Corn, Snacks, Coffee,Cakes Pastry & Confectionery.

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
Mr. Sunil Kumar Jain
MR. SUKUMAR SAHA
SMT. NAVITA JAIN
SMT. SHILPA SAHA
trading as ; MODERN AGRO-TECH INDUSTRIES
105/106 PART WBIIDC INDUSTRIAL GROWTH CENTRE, POST-CHAKCHAKA, PIN-736156, DIST. COOCH BEHAR, WEST BENGAL
Manufacturer, Merchant & Exporter

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since : 02/04/2014

KOLKATA
Rice, Tea, Sugar, Atta, Flour and Preparing made for Cereal, Salt & Mustard.
GAPU TAPU

2803609  04/09/2014
SATYA NARAYAN
trading as C.F.I INDUSTRY
MAL GODOWN ROAD, KAITHAL 136027 HARYANA
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
ASHOKA LAW OFFICE
8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001
Used Since 01/07/2009

DELHI
NAMKEEN AND SWEETS; CONFECTIONERY AND TOFFEES; BAKERY PRODUCTS INCLUDING RUSK AND BISCUIT;
FOOD FOR HUMAN CONSUMPTION;
FEMISTA
2807169  11/09/2014
DCP INDIA PVT.LTD.
542-543-544 5TH FLOOR TOWER SHIVAJI MARG NAJAFGARH ROAD NEW DELHI 110015
MANUFACTURE AND MERCHANT
Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.
Used Since :10/09/2014
DELHI
"COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS), SPICES, ICE ".


2817080   25/09/2014
MOHAN PRASAD
trading as ;MOHAN FOODS
MANUFACTURER & MERCHANT.
SOLE PROPRIETOR BEING INDIAN CITIZEN.
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :10/01/2013
KOLKATA
Vermicelli & Pasta.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION ..
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..
LIQUID GOLD

2854907  03/12/2014
DHARAMPAL PREMCHAND LTD.
A-34/35 SEC 60 NOIDA 201301 U.P
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
HONEY.
SPIDERMAN
2863464   16/12/2014
SHASWATI SAHA
trading as ;JOY GURU ENTERPRISE
C/O.DILIP SAHA,HARIPUR,SAHUDANGI HAT,PIN-735135,JALPAIGURI.
MANUFACTURER, MERCHANT, TRADERS.
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Proposed to be Used
KOLKATA
CHANACHUR, NAMKEEN.
2869620  25/12/2014
SANTOSH KUMAR GUPTA
trading as ;M/S SHREE NAGAJI DHAM
LG-6, MADHAV PLACE, SEC-3B, AVAS VIKAS COLONY, AGRA - 282 007, (U.P.) INDIA.
MANUFACTURER / MERCHANT.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :19/12/2014
DELHI
FLOUR AND PREPARATIONS MADE FROM CEREALS, SWEETS, NAMKEEN, CONFECTIONERY PRODUCTS, PULSES AND SPICES.
INDIAMARINA

2920210  12/03/2015

P. K. OVERSEAS PVT. LTD.
4039/3, LAHORI GATE, NAYA BAZAR, DELHI-110006.

MERCHANTS & MANUFACTURERS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT ,1956

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :01/04/2014

DELHI

FOOD PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND
PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST,
BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE,

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD i.e., INDIA and
MARK TO BE USED AS A WHOLE.
STAR PRIDE
2925445    19/03/2015
MEGASTAR FOODS LIMITED
Plot No. 807 Industrial Area Phase-2, Chandigarh-160002 INDIA
MANUFACTURERS AND MERCHANT, TRADERS
Address for service in India/Attorney address:
VIKAS ASAWAT
3/183 GANESH TALAB BASANT VIHAR KOTA, RAJASTHAN 324009
Proposed to be Used
DELHI
WHEAT FLOUR, SEMOLINA, DALIYA, ATTA.
2950457     27/04/2015

A.ALAMELU trading as ;AMMU FOOD PRODUCTS
NO: 2/1003-A, EAST STREET, SITHURAJAPURAM, SIVAKASI - 626189 VIRUDHUNAGAR DISTRICT, TAMIL NADU.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
V.K. SARVODHAYA DHAYANITHI, ADVOCATE.
ARS ASSOCIATES, 15, KOLAPPATTI ROAD, KAVERY NAGAR, AIRPORT - PO. TRICHY - 620007.

Used Since :14/11/2014

CHENNAI

SPICES POWDERS, SPICES, FLOUR PREPARATIONS MADE FROM CEREALS: WHEAT ATTA, MAIDA, SUJI, GRAM FLOUR, RICE FLOUR, SNACKS, PAPAD, VATAKAM, CEREALS, MUSTARD, PEPPER

Subject to no exclusive rights over the word/descriptive matters appearing on the label..
2996492   26/06/2015
AICE GROUP HOLDINGS PTE. LTD.
80 Robinson Road #02-00 Singapore
Manufacturers and Merchants
a company organized and existing under the laws of Singapore

Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used

DELHI
Coffee; sugar; molasses for food; ice cream; binding agents for ice cream [edible ices]; frozen yoghurt [confectionery ices]; ice for refreshment; powders for ice cream; aromatic preparations for food; farinaceous foods
ANNYA
2999020  01/07/2015
ARJUN SETHI
447- B, B.R.S. NAGAR, LUDHIANA
Merchants & Manufacturers
AN INDIAN NATIONAL
Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
To be associated with:
2978043, 2988148
DELHI
flour and preparations made from cereals; Coffee, tea, cocoa and artificial coffee; rice; bread, pastry and confectionery; honey, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; Pulses
SCASA WHEAT TREAT
2999024  01/07/2015
ARJUN SETHI
trading as ;SCASA AGRO INDUSTRIES
V.P.O. RAMGARH, CHANDIGARH ROAD, LUDHIANA
Merchants & Manufacturers
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/04/2011
DELHI
flour and preparations made from cereals; Coffee, tea, cocoa and artificial coffee; rice; bread, pastry and confectionery;
honey, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; Pulses
3011173  17/07/2015
MRS. BECTORS FOOD SPECIALITIES LTD
THEING ROAD, PHILLAUR-144410 PB
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/01/1991
DELHI
BISCUITS, RUSKS, BUNS, BREADS, FLOUR BASED WAFERS AND ITS CONCOCTIONS, FLOUR BASED CONFECTIONARY AND OTHER BAKERY PRODUCTS INCLUDED IN CLASS 30.
Mark shall be used as a whole with no right over the word "BOURBON"..
MONSOON

3021505  31/07/2015
JUGAL KISHORE ARORA
SATNAM ARORA
GURNAM ARORA
trading as ;SATNAM OVERSEAS (EXPORTS)
401 VIPPS CENTRE 2 COMMUNITY COMPLEX GREATER KAILASH-II MASJID MOTH NEW DELHI 110048
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
L.S. DAVAR & CO.
5/1, KALKAJI EXTENSION, NEW DELHI- 110 019.

Proposed to be Used
DELHI
RICE AND RICE PREPARATION
DOUBLE MORE

3032877  17/08/2015
ASHOK KUMAR AGARWAL
trading as ;MAA SHARDA FOOD PRODUCTS
GURGUJJA, BILGRAM ROAD, HARDOI, UP, INDIA.
MERCHANTS & MANUFACTURERS
Used Since :01/08/2005
DELHI
ATTA , MAIDA , SUJI, RAWA, CHOKER
3034503  17/08/2015
MR RAMESH CHAND KHANDELWAL
trading as ; KHANDELWAL NAMKEEN BHANDAR
33 MG ROAD BARWAHA KHARGONE MP 451115
MANUFACTURER
Address for service in India/Attorney address:
MANALI BHANUSHALI
b 203 sai sagar complex, sec 13, plot no. 5, palm beach road, sanpada navi mumbai 400705
Used Since : 02/07/1975
MUMBAI
INDIAN SNACKS – NAMKEEN AND BAKERY PRODUCTS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
GULBAGH
3065623   27/09/2015
VINOD KUMAR
trading as ;VINOD TRADING COMPANY
SHOP NO-44-B, NEW GRAIN MARKET, MANDI ADAMPUR, HISSAR, HARYANA-125052
MANUFACTURING AND TRADING
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/09/2015
DELHI
TEA
3094611  05/11/2015
MANASI NANDINI DESHPANDE
A building, Flat no 2, Woodland Apts, next to Gandhi Bhavan, off Karve Road Kothrud, Pune-411038.
Manufacturer & Trader

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
S.R.No 19/3, Tukaram Naik Path, Behind Chhajed Petrol Pump, Bopodi, Pune - 411020
Used Since :22/10/2013

MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
SHIVALIK SNACK-SIR
3116134  04/12/2015
AMANDEEP SINGH
trading as ;GUR SAHIB ENTERPRISES
NEW KARNAL ROAD, OPP. LAL KOTHI, KAITHAL -136027, HARYANA.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/11/2015
DELHI
CONFECTIONERY, TOFFEE, CANDY, BISCUIT, NAMKEEN, CHOCOLATES, PASTRY, RUSK, ICES, SWEETS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as a whole..
3116328  05/12/2015
AMIT MITTAL
HARDAYAL MAL MITTAL
GOMTI DEVI
PRAMOD KUMAR MITTAL
trading as ;M/S. SHRI MAHAVIR INDUSTRIES
KASHIPUR ROAD, VILLAGE DIBDIBA, TEHSIL BILASPUR, DISTRICT RAMPUR-244921, U.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :13/05/1983
DELHI
RICE AND PADDY
UPSTAR
3117861   07/12/2015
AMITA SINGLA
trading as ;AKS FOODS INDUSTRIES
#1219/6, OLD ANAJ MANDI, AMBALA CITY, HARYANA-134003.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/11/2015
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, .SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE
FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT,
MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE, MACARONI, PASTA, SEWAI, SOYA BADI, DAL BADI,
PAPAD, CHIPS, NOODLES, SPICES, DALIYA, BASEN, NAMKEEN INCLUDED IN CLASS 30.
INFUSION
3117862 07/12/2015
SHUBHDEEP AGRO FOODS (P) LTD.
48, ASHOK COLONY, NANGLOI, NEW DELHI-110041.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2010
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, FLOUR, MAIDA, SUJI, PULSES, SAGO, WHEAT, ASAFOETIDA, BESON, PAPAD, SPICES, BREAD, KETCHUP, VERMICELLI, BISCUITS, AND NAMKEEN, DALIA, SALT, CAKES, POWDER MILK, CHEWING GUM, JEERA, SOUNF, ILAYACHI, HING, PEPPER, YEAST, SNACKS, MUSTARD, CHOCOLATES, PASTRY, RUSK CONFECTIONERY, ICES, SWEETS, SAUCES, HONEY, NOODLES, TREACLE, JAGGERY, CUSTARD POWDER, CORN FLOUR POWDER, CURRY POWDER, TERMERIC POWDER, CHILLY POWDER, BAKING POWDER, VINEGAR, POHA, FLOUR AND PREPARATIONS MADE FROM CEREALS AND SAUCES.
SPICE AFFAIR
3118159  07/12/2015
MRS. HARPREET SAHARAN
trading as ;INTERNATIONAL DECORATORS
Plot No. 384, D.V.S. Tower, Industrial Area-A, Ludhiana. (Pb.)
Merchant & Manufacturers
proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :05/12/2015
DELHI
Tea-Based Beverages, Coffee-Based Beverages, Coffee Flavorings, Sandwiches, Sauces, Cereal and Rice Based Snack Food, Burgers, Patties, Pastries, Waffles, Pizzas, Popcorn, Pies, Macaroni, Noodles, Pasta, Spring Rolls, Dressings for salad, Ices & Ice Creams
OK SIR JOYES
3119196 08/12/2015
SH. KAUSHAL KRISHNANI
KD-90, PITAMPURA, NEAR KOHAT METRO STATION, DELHI 110034
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/11/2015
DELHI
CONFECTIONERY INCLUDING TOFFEE, PUFF, NANTKEEN, CANDY AND CHOCOLATES INCLUDED IN CLASS 30.
3129485  17/12/2015
MORNING DEW BAKERS PVT. LTD.
A-1/602, SECTOR-6, ROHINI, DELHI-110085
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/12/2015
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, FLOUR, MAIDA, SUJI, PULSES, SAGO, WHEAT, ASAFOETIDA, BESON,
PAPAD, SPICES, BREAD, KETCHUP, VERMICELLI, BISCUITS, AND NAMKEEN, DALJA, SALT, CAKES, POWDER MILK,
CHEWING GUM, JEERA, SOUNF, ILAYACHI, HING, PEPPER, YEAST, SNACKS, MUSTARD, CHOCOLATES, PASTRY, RUSK
CONFECTIONERY, ICES, SWEETS, SAUCES, HONEY, NOODLES, TREACLE, JAGGERY, CUSTARD POWDER, CORN
FLOUR POWDER, CURRY POWDER, TERMICER POWDER, CHILLY POWDER, BAKING POWDER, VINEGAR, POHA,
FLOUR AND PREPARATIONS MADE FROM CEREALS AND SAUCES.
PIKU
3131329  18/12/2015
HITESH AGARWAL & ASHISH AGARWAL
G-163, PREET VIHAR, DELHI, (INDIA).
MANUFACTURER AND MERCHANT.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :08/11/2008
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, coffee substitutes, flour and preparations made from cereals bread, biscuits cakes, pastry and confectionery, ices, honey, treacle, yeast baking powder, salt, mustard, pepper, vinegar sauces, spices ice.
SANAD RAHEY INFOTECH PVT LTD, A COMPANY THROUGH ITS DIRECTOR SH YOGI SAHAJANAND NATH, SH KARTIKAY SURI & SH SUMIT KUMAR

trading as ;SANAD RAHEY INFOTECH PRIVATE LIMITE

Maruti Complex, 4th Floor Moti Bazar, Hisar, (Har) Pin-125001, India
Manufacturer, Trader, Designing, Dealer, Distributor
An incorporated Company running through its Directors

Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIND FLOOR KUNDAN NAGAR DELHI 110092
Used Since :24/09/2015

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice included in class 30
BLOSSOM TO BREW
3138555  23/12/2015
DHARUV BAIJNATH
trading as ;HOLISTIC HEALING
C 152, Okhla Industrial Area, Phase-I, New Delhi - 110020
Manufacturers
An Indian National
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice.
3146231  31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
To be associated with:
3146161
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, PULSES, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREAL, BREAD, PASTY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST BAKING POWDER; SALT; MUSTARD; VINEGAR; SAUCES (CONDIMENTS); SPICES.
3146392   31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
MERCHANTS & MANUFACTURERS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
To be associated with:
3146231, 3146347

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, PULSES, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREAL, BREAD, FASTY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST BAKING POWDER; SALT; MUSTARD; VINEGAR; SAUCES (CONDIMENTS); SPICES.
3146647  31/12/2015
R.B. HING CO. PVT. LTD.
GURIHA WALA PECH, HATHRAS-204101 (U.P)
Manufacturer & Merchant
Body Incorporated

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU,
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005

Proposed to be Used
DELHI
ASAFOETIDA FOR COOKERY

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTER USED IN THE LABEL AND MARK TO BE USED AS A WHOLE.
3147591  31/12/2015
VIKRANT SINGH
trading as ;M/S AKSHAY TRADERS
128/97, D- BLOCK KIDWAI NAGAR, KANPUR (U.P.).
MANUFACTURER AND MERCHANT.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :24/04/2015
DELHI
Gulab jamun mix powder and spices.
3149567  03/01/2016
SWADESHI PHARMACY PRIVATE LIMITED.
trading as ;SWADESHI PHARMACY PRIVATE LIMITED.
D-22, BASEMENT PANDAV NAGAR, DELHI-110092, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2015
DELHI
Biscuits, Cooledes, Cocoa, Coffee, Caramels, Chocolate, Tea, Sugar, Confectionary Including Lozenges, Maltose, Cereal & Cereal Based Cereal Preparations, Flour Based Preparations, Wheat Flour, & Soya Flour, Potato Flour & Preparations Based Thereon For Food, Corn & Maize Flour & Corn & Maize Flakes, Glucose & Gluten For Food, Noodles, Nutritional Foods, Health Supplements, Dietary Supplements, Food Supplements, Nutraceuticals, Pasta, Oats, Oat Flakes & Oat Based Food, Peppermint, Cooking Salt, Sauces, Natural Sweetners, Vanilla Flavouring Ice-Creams Included In Class 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "DESCRIPTIVE MATTER APPEARING ON THE LABEL" AND "MARK SHALL BE USED AS SUBSTANTIALLY REPRESENTED ".

2926
3153579  07/01/2016
RAKESH DUBEY
82, SECOND FLOOR, A2 BLOCK, JANAK PURI, NEW DELHI-110058
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
NAMKEEN, OATS, BAKERY ITEM, RUSK, BREAD, PASTRY AND BISCUITS
YASHIL HANNA.
trading as; GOD'S OWN SPICES.
J-11/17, RAJOURI GARDEN, DELHI-110027, INDIA.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.

NO EXCLUSIVE RIGHT OVER THE TERM "SPICES" ..
ZEBA

3157669  12/01/2016
SUPPLE TEK INDUSTRIES PRIVATE LIMITED.
trading as ;SUPPLE TEK INDUSTRIES PRIVATE LIMITED.
VILLAGE CHABBA, TARN TARAN ROAD, AMRITSAR, PUNJAB, INDIA.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2015

DELHI
RICE.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2912014..
MR. RAKESH KUMAR, MR. VIKAS ARORA & MR. VINAY ARORA
Mr. Rakesh Kumar
Mr. Vikas Arora
Mr. Vinay Arora
*trading as*: RAMSON'S SWEETS
Main Road, Nawan Shahr. (Pb.)
Merchant & Manufacturers
partnership

Address for service in India/Agents address:

BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since: 12/06/1990

DELHI
Sweets & Namkeens
PULSE OF INDIA

3161777  18/01/2016

DHARAMPAL SATYAPAL SONS PVT. LTD.
4828/24, Prahlad Lane, Ansari Road, Darya Ganj, New Delhi - 110002.
MANUFACTURERS AND MERCHANTS.
A private limited company registered under the Companies Act, 1956.

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Used Since :01/11/2015

To be associated with:
3071704, 3103619

DELHI
CHEWING GUM, CANDY AND CONFECTIONERY PRODUCTS INCLUDED IN CLASS 30.

**no exclusive right to the use of the word “INDIA”. Mark should be used as whole.**
3167124  25/01/2016
MAHESH KUMAR WADHWANI
trading as ;JAI MATA DI FOOD PRODUCTS
32/140 BASAWAN GALI AGRA 282003
MANUFACTURING & TRADING
Address for service in India/Attorney address:
BALAJI TRADE MARK SERVICES
F - 63, FIRST FLOOR, MEENAKSHI TOWER COMPLEX, BELANGANJ, AGRA
Used Since :22/01/2016
DELHI
ALL TYPE NAMKEEN, BHUJIA.
TAPASYA

3174301  02/02/2016
MANOJ KUMAR
trading as ;MANOJ FOOD PRODUCT
BUSINESS PLACE AT RADHA NAGAR, FATEHPUR (UP).
MERCHANTABILITY & MANUFACTURERS

Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.

Proposed to be Used
DELHI
NAMKEEN, DALMOT, BHUJIA, MONO DAL, KACHARI, PAPAD, PUFFS. CHIPS, FLAKES, WAFERS, PASTA AND PASTA PRODUCTS, BISCUIT, RUSK. BAKERY PRODUCTS, NON-MEDICATED CONFECTIONERY ALL BEING GODS INCLUDING IN CLASS-30;
3174655 02/02/2016
M/S. SAURAV BEVERAGES PVT. LTD.
A-8, MANSAROVER PARK, SHAHDARA, DELHI-110032
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2012
DELHI
Namkeen, puffs, chips, snacks food including flour and preparation made from cereals
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2520341.
M/S. SAURAV BEVERAGES PVT. LTD.
A-8, MANSAROVER PARK, SHAHDARA, DELHI-110032
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMAHAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since: 01/04/2012

To be associated with:
3160842

DELHI

Namkeen, fryums, puffs, chips, snacks food including flour and preparation made from cereals
SRISATYMEV

3178090  06/02/2016

SATNARAIN MARWADI
3974, 3RD FLOOR, NAYA BAZAR, DELHI-110006, INDIA
MANUFACTURER & MERCHANT
Individual

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU,
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005

Proposed to be Used

DELHI
FLAXSEED FOR HUMAN CONSUMPTION, CEREAL FOOD PREPARATIONS, RICE, BESAN, BROKEN WHEAT, ATTA, OATS MEAL, SUPPLEMENTS FOODS PREPARATIONS, CONFECTIONARY, SPICES".
VINOD KUMAR
trading as ;CHAMAN BAKE
9 B, NEAR SYNDICATE BANK, HAIDERPUR, DELHI-88.
MANUFACTURER & TRADER
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :05/08/2010

DELHI
KULCHA, BURGfeR, PAU, PIZZA BASE, BISCUIT, FAN, CAKE, PASTRY, PATIES, TOAST, SANDWICH, RUSK.
AMC INTERNATIONAL
3179937  09/02/2016
MR. PANKAJ ARORA
trading as ;AMC INTERNATIONAL
4/2931, BHOLA NATH NAGAR SHAHDRA, DELHI-110032.
TRADING & MANUFACTURING
Address for service in India/Attorney address:
JUGAL KISHOR
4086 ajmeri gate delhi-110006

Proposed to be Used
DELHI
SPICES; FLOUR AND PREPARATIONS MADE OF CEREALS INCLUDING WHEAT, GRAM, SALT, BAKING POWDER, COFFEE, TEA, SUGAR, RICE, BREAD, PASTRY, HONEY AND OTHER CONFECTIONARY ITEMS.
3180003   08/02/2016
GOPALJEE DAIRY FOODS PRIVATE LIMITED
trading as ;Gopaljee Dairy Foods Private Limited
Manufacturer and merchant
A Body Incorporate
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
To be associated with:
3179999
DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
TONY

3186244   15/02/2016

KELLOGG COMPANY
ONE KELLOGG SQUARE PO BOX 3599 BATTLE CREEK, MICHIGAN 49016, USA

Manufacturer and Merchant
A company organized and existing under the laws of State of Delaware

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Breakfast cereals; preparations made from cereals; cereal bars; and other cereal-derived food products to be used as a breakfast food, snack food or ingredient for making food; bread, pastry and confectionary.
3189180  18/02/2016
MRS. MONIKA KAPOOR & MR. RESHAM BUTTAR
Mrs. Monika Kapoor
Mr. Resham Buttar
trading as ;TEXAS BAR & GRILL
SCF-5, Ranjit Avenue, C-Block Market, Amritsar-143001. (Pb.)
Merchant & Manufacturers partnership
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/10/2015
DELHI
Tea-Based Beverages, Coffee-Based Beverages, Coffee Flavorings, Sandwiches, Sauces, Cereal and Rice Based Snack Food, Burgers, Patties, Pastries, Waffles, Pizzas, Popcorn, Pies, Macaroni, Noodles, Pasta, Spring Rolls, Dressings for salad, Ices & Ice Creams
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TEXAS.
PEUORE
3189384   18/02/2016
GANGOTRI MINERALS PVT.LTD.
H.O: B-4, NAMDHARI CHAMBER, 9/54, DESH BANDHU GUPTA ROAD, KAROL BAGH, NEW DELHI-110005
Manufacturer & Merchant

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005

Proposed to be Used
To be associated with:
3158488

DELHI
COFFEE, COFFEE SUBSTITUTES, TEA, COCOA, SUGAR, CHOCOLATE, TAPIoca, SAGO, RICE, FLOUR OF GRAINS,
ATTA, MAIDA, SOOJI, DALIA, BESAN, RAWA AND PREPARATIONS MADE FROM CEREALS, PULSES, DAL (BROKEN
GRAINS) BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONARY, ICES, HONEY, TREACLE, YEAST, BAKING
POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, CONDIMENTS, SPICES, FOOD PRODUCTS FOR HUMAN
CONSUMPTION, SWEETS, NAMKINS, SNACK FOOD.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3158488.
3191417  22/02/2016
ROYAL STAR AGROTECH PVT. LTD.
PANORI ROAD GHARAUNDA, KARNAL HARYANA
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
INDIAN BRAND REGISTRATION SERVICE
157/8 SHAM NAGAR KARNAL HARYANA 132001
Used Since : 01/10/2012

DELHI
RICE & FOOD GRAINS.
BABA

3196506  27/02/2016
J.R. RICE INDIA PVT.LTD.
5593-94, Lahori Gate, Naya Bazar, Delhi-110006
Merchant
Body Incorporate
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005
Used Since :01/01/1987

DELHI
RICE
3196790  29/02/2016  
UMESH CHAND GUPTA  
trading as ;DINESH SWEETS & NAMKEEN  
PEHTI KA CHAURAHA, MIRZAPUR (U.P.), INDIA  
MANUFACTURE , MERCHANT & TRADERS  
Address for service in India/Attorney address:  
KRISHNA TRADE MARK BUREAU  
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P  
Used Since :04/09/2002  
DELHI  
NAMKEEN, SNACKS INCLUDED IN CLASS - 30  
The Trade Mark shall be used as a whole with no exclusive right on the descriptive matters appearing on the label.
3355332  06/09/2016
VISWANATHAN K.T
VISWAS ARCADE, DEVANKULANGARA, EDAPPALLY, ERNAKULAM (DIST) - 682 024, KERALA, INDIA
MANUFACTURER AND MERCHANT
A PROPRIETOR FIRM
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since: 01/01/2001
CHENNAI
PAPPADAM
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
WHEYFER
3426194  05/12/2016
UTH BEVERAGES FACTORY PVT. LTD. 
392/2, OPP. SANDVIK ASIA LTD., PHUGEWADI, PUNE–411 012
MANUFACTURER & MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Used Since :01/12/2016
MUMBAI
FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; BAKING-POWDER; BISCUITS; BREAD; BREAD (GINGER —); BREAD ROLLS; BREADCRUMBS; BUNS; CAKE PASTE; CAKE POWDER; CAKES; CEREAL-BASED SNACK FOOD; CHIPS [CEREAL PRODUCTS]; COOKIES; CORN FLAKES; CORN FLOUR; CRACKERS; FLAKES; PUDDINGS; POTATO FLOUR FOR FOOD; RICE-BASED SNACK FOOD; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; ICES; SUGAR, HONEY, TREACLE; YEAST, SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES.
3472969 03/02/2017
MADHUMITA UPADHYAY
trading as ;MAD CHOCOLATES
4A/6, Dharmatala Road, 1st Floor, Kolkata-700042, West Bengal.
MANUFACTURER, MERCHANT, TRADER, EXPORTER.
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
CHOCOLATES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS mad & chocolates AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL...
EGGS KEJRIWAL

3513910  24/03/2017

MR. ANJAN DEVIPRASAD KEJRIWAL
Kejriwal House, 4.N. Gamadia Road, off Pedder Road Mumbai 400026
Individual

Address for service in India/Agents address:
NEHHA SAHIL SHAH
Used Since :01/01/1960

MUMBAI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
3541001  03/05/2017
ABDUL RAHIM.O
trading as ;SSA UNIVERSAL
NO.4, NEW FARRANCE ROAD, BELVEDAR VILLAGE, OTTERI, CHENNAI-600 012. TAMILNADU INDIA
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR

Proposed to be Used

CHENNAI

RICE AND ALL FOOD ITEMS.

Subject to no exclusive rights over the word/descriptive matters appearing on the label.
3592099    15/07/2017
MR. MANDEEP SINGH TRADING AS THE CAKERY BAKERY
Plot No. 465, Bisra Road, Rourkela – 769 001, District – Sundargarh (Odisha)
Sole Proprietorship Concern
Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA. P. BOX NO. 2391 GPO.
Used Since: 26/10/2016
KOLKATA
Bread, Cake, Rusks, Biscuits, Confectionery
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
3604257 02/08/2017
ABHINANDAN PRASAD GUPTA
trading as ;ROUSHAN FOOD PRODUCTS
PANERI BANDH CHAINPUR, SAHPUR, DIST:-PALAMU-822110, JHARKHAND.
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
GREAT TRADE MARK BUREAU
NEAR KUMAR TAKIES, DHANSAR, DHANBAD - 828 106, JHARKHAND.
Used Since :19/09/2015
KOLKATA
NAMKEEN, MIXTURE, BHUJIA, DALMOTE, STICK, PUFF, SNACKS & SPICES. BEING INCLUDED IN CLASS – 30.
THIS IS SUBJECT TO FILING OF TM-M TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF FOR PROVIDING SERVICE IN THE STATES OF "JHARKHAND & BIHAR." ONLY..
3606088  04/08/2017
MAHAKALI RICE MILLS (P) LTD.
trading as ;MAHAKALI RICE MILLS (P) LTD.
VILL- PANCHKHEYA, P.O.-GHOSH, BURDWAN, PIN-713103, WEST BENGAL.
MANUFACTURER & MERCHANTS
AN INDIAN NATIONAL COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :01/04/2007
KOLKATA
RICE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS APPEARING ON THE LABEL..
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..
3614667    18/08/2017
SURAJ KURI
trading as ;S.K. FOOD PRODUCT
BIPIN PAUL ROAD, CHARAKURI, PO+DIST-KARIMGANJ, PIN-788710, ASSAM.
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :01/12/2010
KOLKATA
CHANACHUR, SONPAPRI, MURI & CHIRA
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION ..
FOR PROVIDING SERVICE/GOODS IN THE STATES OF "WEST BENGAL,BIHAR,ORISSA & JHARKHAND" ONLY..
3622691  29/08/2017
PRADIP KUMAR CHOUDHARY
trading as ;SANWARIA FOODS
B-17 & 18, DONAR INDUSTRIAL AREA DONAR, DIST. DARBHANGA, BIHAR, INDIA
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
GREAT TRADE MARK BUREAU
NEAR KUMAR TAKIES, DHANSAR, DHANBAD - 828 106, JHARKHAND.
Used Since : 28/12/2012
KOLKATA
NIMKI, NAMKEEN, COOKIES, RUSK, BISCUITS, BREAD, CAKES & OTHER BAKERY PRODUCTS. BEING INCLUDED IN CLASS – 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Nimki AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL...
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF BIHAR & JHARKHAND ONLY.
niket kumar trading as; aarish food products
19, b.n. jha road, near paradise cinema hall, po- gpo, dist-gaya (bihar), pin-823001.
manufacturer & merchant
address for service in india/agents address:
ideal trade mark services.
18, n.s. road, 1st floor, kolkata - 700 001, west bengal, india.
used since: 12/01/2017
kolkata
biscuit, rusk, toast, cookies biscuit, confectionary items & snacks.
for providing service/goods in the states of "bihar" only.
AADERSH

3634284  13/09/2017
PRAMOD KUMAR BHADANI
trading as ;PRAMOD CONFECTIONERY & FOOD PRODUCTS
TEKARI ROAD,DIST.GAYA,BIHAR
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
GREAT TRADE MARK BUREAU
NEAR KUMAR TAKIES, DHANSAR, DHANBAD - 828 106, JHARKHAND.
Used Since :02/04/2015

KOLKATA
NAMKEEN, BHUJIA, CHANACHUR, DALMOT, CONFECTIONERY, SWEETS & SNACKS BEING INCLUDED IN CLASS – 30.
3634286   13/09/2017
SHRAVAN PRASAD KESHRI
trading as ;GURUKOOL NAMKEEN
VILL+POST.DOBIH,P.S.DOBIH,DIST.GAYA-824201,BIHAR
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
GREAT TRADE MARK BUREAU
NEAR KUMAR TAKIES, DHANSAR, DHANBAD - 828 106, JHARKHAND.
Used Since :01/04/2017
KOLKATA
NAMKEEN, BHUJIA, MIXTURE, BADAM PAKORA CHANACHUR, DALMOT, MOONGADAL, SNACKS & CONFECTIONERY,
BEING INCLUDED IN CLASS - 30
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION .REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD
“NAMKEEN” ..
FOR PROVIDING SERVICE/GOODS IN THE STATES OF “BIHAR & JHARKHAND” ONLY..
3634287  13/09/2017
SHRAVAN PRASAD KESHRI
trading as ; KESHARI ENTERPRISES
VILL+POST.DOBHI,P.S.DOBHI,DIST.GAYA-824201,BIHAR
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
GREAT TRADE MARK BUREAU
NEAR KUMAR TAKIES, DHANSAR, DHANBAD - 828 106, JHARKHAND.

Used Since : 01/04/2017

KOLKATA
NAMKEEN, BHUJIA, MIXTURE, BADAM PAKORA CHANACHUR, DALMOT, MOONGADAL, SNACKS & CONFECTIONERY,
BEING INCLUDED IN CLASS - 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD DEEPAK AND
ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL...
BINAY KUMAR PANDEY
trading as; FIVE BROTHERS
PLOT NO. 1138, KILINGA, BRAHMANITARANG, ROURKELA, SUNDERGARH-770031, ODISHA.
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :03/05/2016

KOLKATA
CHANACHUR, NAMKEEN, BESAN, ATA, MAIDA, SATU, SPICES, SUJI & SALT
THIS IS SUBJECT TO FILING OF TM-M TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF GOODS /SERVICE FOR SALE IN EASTERN PART OF INDIA ONLY..
3643041  25/09/2017
SATYAJIT GORAI
trading as ;RUCHI SNACK INDUSTRIES
VILL.SAHEBGANJ,P.O.BALLAVPUR,P.S.RANIGANJ,DIST.BURDWAN,WEST BENGAL, PIN-713323.
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :05/01/2010
KOLKATA
CHANACHUR, NAMKEEN, BHUJIA, PEANUT, DAL & SALTY.
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3284043.
3652992  09/10/2017
MANTU DEBA SARMA
Trading as: KAMDHENU NATURAL TEA
VILL + P.O.-UJANIKURI, DIST- CHARAIDEO, PIN- 785692, ASSAM
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since: 15/08/2011

KOLKATA
TEA.

THIS IS SUBJECT TO FILING OF TM-M TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF
GOODS /SERVICE FOR SALE IN EASTERN PART OF INDIA ONLY.
3671904 07/11/2017

SALONAH TEA PRIVATE LIMITED
12, Pretoria Street, 5th Floor, Kolkata-700071, West Bengal.
A Company Incorporated under the companies Act, 1956.

Address for service in India/Agents address:
C.J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Used Since: 27/09/2012

KOLKATA
Tea.
3684269   22/11/2017
MANOJ KUMAR JAISWAL
INDUSTRIAL ESTATE PS- SADAR, PURNIA CITY, PURNIA - 854302, BIHAR, INDIA
PROPRIETOR
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :01/10/2014
KOLKATA
SEWAI ( VERMICELLI)
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
3692199 01/12/2017
ROSSELL INDIA LIMITED
trading as : ROSSELL INDIA LIMITED
JINDAL TOWERS,BLOCK-B,4TH FLOOR,21/1A/3,DARGA ROAD,KOLKATA 700017,WEST BENGAL,INDIA.
MANUFACTURER, MERCHANT & EXPORTER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since : 10/06/1994
KOLKATA
TEA.
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
3695258   05/12/2017
BALIVADA TRIPURA VAN
TRIPURA FOOD PRODUCTS, #154A,B,GULLEPALLI, SABBAVARAM MANDALAM, VISAKHAPATNAM, - 531035
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder;Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
3698988 09/12/2017
NEHA DHIRWANI
2401 ROSABELLA OPP SURAJ WATER PARK GHODBUNDER ROAD THANE WEST, WAGHBIL NAKA, THANE WEST - 400615
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
AMAL T SULFIKAR
M/s TEECO TRADING COMPANY, P1-A1, EEC MARKET, MARKET P.O, MUVATTUPUZHA-686673
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA

Proposed to be Used

CHENNAI

SPICES, SPICES IN THE FORM OF POWDERS, EDIBLE SPICES, CURRY POWER, TURMERIC POWDER, CHILLI POWDER, RICE POWDER, FLOUR PREPARATIONS, COFFEE, TEA, COCOA, SUGAR, RICE, FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BACKING-POWDER; SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, AND ICE

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
VEER GURJAR

3700635    12/12/2017

FOODS AND FEEDS
Gut No. 594, Old Beed By Pass Road, Chikalthana, Aurangabad – 431 003

Partnership Firm

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since :02/05/2016

MUMBAI

ICE CREAM
KRITWI

3702358  14/12/2017

PUNITA RAM PANDAGLE
B-2206, OBEROI PARK VIEW, THAKUR VILLAGE, KANDIVALI EAST, MUMBAI - 400101, MAHARASHTRA, INDIA

Single Firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI
CINNAMON [SPICE], CLOVES [SPICE], GINGER [SPICE], PEPPER SPICE, TURMERIC, ANISEED, MUSTARD, BAKING POWDER, BAKING SODA [BICARBONATE OF SODA FOR COOKING PURPOSES], BISCUITS / COOKIES, CAKES, PASTRIES, CANDY, CHOCOLATE, CHIPS [CEREAL PRODUCTS], FOOD PRODUCTS INCLUDED IN CLASS 30.
3703131 15/12/2017

YOURS FOOD PVT. LTD.
224, A. J. C. Bose Road, Krishna Building, 6th Floor, Kolkata-700017, West Bengal.
A Company incorporated under the companies act, 1956.

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
Chowmein

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
3703471    15/12/2017
FIROS. V. R
VARERI RAMATH HOUSE, KOROTH ROAD, AZHIYUR POST, VADAKARA VIA, KOZHIKODE DISTRICT, KERALA, PIN 673 309
SOLE PROPRIETOR

Address for service in India/Attorney address:
KUNHABDULLA POOLAYULLATHIL, ADVOCATE
KUZHICHAILIL HOPUSE THODANNUR, P.O. VADAKARA VIA, KOZHIKODE DIST, KERALA-673541.

Proposed to be Used

CHENNAI
PREPARATIONS MADE FROM CERALS, BISCUITS, COOKIES, BREAD, CAKES, BUNS, CEREAL SNACKS, CONFECTIONARIES, SAUCES, ICE CREAMS, FRUIT ICE CREAMS, COFFEE, TEA, SUGAR, COCOA, CHOCOLATES, CHIPS, CHOCOLATE FILLINGS, MACAROONS, CUPCAKES, PLUM CAKES, FRUIT CAKES, BAKERY GOODS AND DESSERT ITEMS, NAMELY, WAFERS, WAFER BISCUITS, COOKIES, PASTRIES, CANDIES, AND FROZEN CONFECTIONS, FOOD AND BEVERAGES, COFFEE, TEA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOURBREAD, PASTRY, HONEY, TREACLE, VINEGAR, SPICES.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY..
3710211  23/12/2017
MR. MUJEEB SHAHA TRADING AS Z BAKERS
Back Side of Safa Washing Center, Chishtiya Colony, N -6, CIDCO, Aurangabad – 431 001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/02/2017

MUMBAI
BAKERY PRODUCTS
MRS. VIJAYA YOGESH BIDWE TRADING AS SHREE FOOD PRODUCTS
Green Empire, Gat No. 1145/1146, Newale Wasti, Chikhali, Pune – 411 062
Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since : 27/11/2017

MUMBAI
SPICES
3712316   27/12/2017
R. JAYANTHI
Jeyam Salt, Shop No 5, Venkatesh Complex, Palakkad Main Road, Kuniyamuthur, Coimbatore 641 008
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :01/12/2017
CHENNAI
SALT, EDIBLE SALT, SEASONED SALT, SALT FOR FLAVOURING FOOD
subject to the mark should be use as represented in the trademark application.
3714797  29/12/2017
FARAWAY FOODS PRIVATE LIMITED
C 605 Neelkanth Business Park, Nathani Road, Vidyavihar, Mumbai – 400 086
A Private Limited company Incorporated under the Indian Companies Act
Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :23/09/2017
MUMBAI
Coffee, Tea, Cocoa And Artificial Coffee, Rice, Tapioca and Sago, Flour and Preparations made from Cereals, Bread, Pastry and Confectionery, Ices, Sugar, Honey, Treacle, Yeast, Baking-Powder, Salt, Mustard, Vinegar, Sauces (Condiments), Spices, Ice.
VIRAT TEA

3719058  04/01/2018

SEETHALAKSHMI. S. B
NO. 206, 5TH MAIN, 9TH CROSS, 6TH PHASE, RAJAJINAGAR, INDUSTRIAL TOWN, BANGALORE - 560010

THE TRADE MARK ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
COFFEE, TEA
REBEL TEA
3719059  04/01/2018
SEETHALAKSHMI, S. B
NO. 206, 5TH MAIN, 9TH CROSS, 6TH PHASE, RAJA JINAGAR, INDUSTRIAL TOWN, BANGALORE - 560010
THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
TEA
3720902 06/01/2018
SHRIDHAR SHYAMRAO TOPAGE TRADING AS KARVEER PRODUCTS & COMMISSION AGENT
44/1, Opp. H.P. Petrol Pump, Balinga – Kolhapur Road, Balinga, Tal. Karveer, Dist. Kolhapur – 416 010
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :18/01/2003

MUMBAI
SPICES & NAMKEEN
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MAKE THE JUMP

3726163  12/01/2018

NATASHA PAMNANI
32 B, TECHNOCRAT INDUSTRIAL ESTATE, BALANAGAR, HYDERABAD, TELANGANA - 500033

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
3726760    13/01/2018
TBSE HOTELS PRIVATE LIMITED
3RD Floor, Kenil Worth Building, Above KFC, Linking Road, Bandra (West), Mumbai – 400 050
A Private Limited company Incorporated under the Indian Companies Act

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050

Proposed to be Used
MUMBAI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:3816454.
3727775   15/01/2018

PRINCY SAJI
GROWMORE FOOD PRODUCTS, KOPPAM, PIRAPPANCODE, TRIVANDRUM, KERALA-695607
PROPRIETORSHIP

Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
TC:17/1254 (20), SL COMPLEX, OPP.SK HOSPITAL, EDAPAZHINJI, TRIVANDRUM-695006.

Proposed to be Used
CHENNAI
MANUFACTURING OF CAKES, PASTRIES, CONFECTIONERY, BREADS, CHIPS(CEREAL PRODUCTS) AND PREPARATIONS MADE FROM CEREALS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3729432  17/01/2018
MR. SANTHOSH KUMAR K.R
M/s PMP CURRY POWDER, THIRUVAMBADI COMPLEX, NEW RAILWAY OVERBRIDGE, M.C ROAD, CHENGANNUR,
ALAPPUZHA, KERALA,
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA
Used Since: 01/01/1984
To be associated with:
2798986
CHENNAI
CURRY POWDERS, CHILLY POWDERS, FOOD PRODUCTS, RICE POWDER, WHEAT POWDER, CORRIANDER POWDER,
TURMERIC POWDER, PEPPER POWDER, CARDAMOM, ATTA, MAIDA, RAWA, BAKERY AND CONFECTIONERY
PRODUCTS, SPICES.
3732855  20/01/2018

ABISHEK AVINASH LATHI TRADING AS BIKANERI SHRIRAAM NAMKEEN
Shop No. 2, Saanchi Square, Near BJ Market, Jalgaon – 425 001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :30/09/2017

MUMBAI
NAMKEEN, SWEETS, PAPADS & FRYUMS
3733580   22/01/2018
BIN AWADH AL-NAQEEB GENERAL TRADING CORP.
SILAT ST.- SHEIKH OSMAN CITY – ADEN - THE REPUBLIC OF YEMEN
A Company existing under the laws of Yemen

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, AND ARTIFICIAL COFFEE; RICE, TAPIOCA AND SAGO; FLOUR AND SNACKS MADE FROM CEREALS; CEREAL FLOUR; PASTRY AND CONFECTIONERY; ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; AROMATIC PREPARATIONS FOR FOOD, BISCUITS, BREAD, BUNS, INSTANT CEREALS; CEREAL BAR; PROCESSED CEREALS, CEREAL-BASED SNACK FOOD, PASTA; PASTA DOUGH; SPAGHETTI, SNACKS MADE FROM FLOUR, RICE CAKES, RICE-BASED SNACK FOOD.
3737224  25/01/2018
M/S DAS FOODS
Gat No. 115, Near Bhawani Mata Mandir, Aurangabad Road, Chincholi, Jalgaon – 425 003
Partnership Firm

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
SPICES, TEA, PUFFED RICE & FLATTENED RICE
GRAINBOW Whole Foods

3737518  26/01/2018
BIOPRO HEALTH FOODS PVT LTD
46/1 C.M. MOHAN BUILDING, TUMKUR ROAD, YESHWANTHPUR, BANGALORE - 560022

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]

subject to the mark should be use as represented in the trademark application within the state of Karnataka.
3742119  01/02/2018
MR. NADIM NASIR KHANDA TRADING AS QUATTRO INTERNATIONAL
ZARINA MANZIL, 1ST FLOOR, ROOM NO. 2, KHANDIA STREET, MUMBAI-400 008
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
CHOCOLATE, TOFFEE, CANDY, GUMMY CANDY, CHEWING GUM
CHOCO-FEEL
3742207  01/02/2018
MGRID TRADING
MUSTAFA TOWERS, LAKDIKAPUL, HYDERABAD - 500008
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
A,NAVEEN KUMAR 16-8-746, NEW MALAKPET NEAR FOOTBALL GROUND, NEW MALAKPET, HYDERABAD-500024, TELANGANA
Proposed to be Used
CHENNAI
Chocolate, Chocolate Products, Baking Chocolate, Chocolate Eclairs, Bitter Chocolate, Cooking Chocolate, Chocolate Sprinkles, Chocolate Pies
SUBJECT TO USE THE MARK AS A WHOLE AS SHOWN ON THE FORM OF REPRESENTATION.
3742509    01/02/2018
DAYTON AGRO PRODUCTS PRIVATE LIMITED
Flat No-608, Wing-C, Shivpriya Towers, Jaitala Last Bus Stop, Plot No-82, Jaitala, Nagpur, Maharashtra, India - 440036
Indian Nationals
Address for service in India/Agents address:
SOURAV P. GHOSH

Proposed to be Used
MUMBAI
Dried and fresh pastas, noodles and dumplings, Convenience food and savory snacks, Mung bean flour, Flour, Coffee, teas and cocoa and substitutes therefor, Baked goods, confectionery, chocolate and desserts, Pastries, cakes, tarts and biscuits (cookies), Cereal bars and energy bars, Salts, seasonings, flavourings and condiments, Savory sauces, chutneys and pastes, Processed grains, starches, and goods made thereof, baking preparations and yeast, Cereals, Flour,
3744933   05/02/2018
R.P. ENTERPRISES
NO.6, 04TH STREET, JOTHI NAGAR, CHITALAPAKKAM, CHENNAI - 600064
THE TRADE MARKS ACT ,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, Tea, Cocoa And Artificial Coffee; Rice; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Sauces [Condiments]; Spices; Ice [Frozen Water]
3745815  06/02/2018
MR. MURLIDHAR NAGLA TRADING AS ANAND FOOD PRODUCTS
Plot No. 10 & 11 MIDC, Balapur Road, Dharmabad, Dist. Nanded - 431 809
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Spices
3749670   10/02/2018
UJJWAL GOSWAMI TRADING THROUGH FAST FORWARD CORPORATION
70, FORT VIEW COLONY, KOTESHWAR TIRAH, GIRD, GWALIOR
PROPRIETORSHIP
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
MUMBAI
SPICES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3750360    10/02/2018
A. KAMAL
GOODWILL TRADERS, NO.43, SIVASAKTHI NAGAR, CHIKARAYAPURAM, KOVUR, CHENNAI - 600069, TAMILNADU, INDIA
Single firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).
Subject to restrict the area to Tamil Nadu only and No exclusive right over the word GOODWILL separately except as substantially shown in the representation of the mark.
Urban Monk

3755066  16/02/2018

URBAN MONK PRIVATE LIMITED
NO.2996, BHUWALKA HOUSE, 5TH CROSS,12TH A MAIN ROAD, HAL II STAGE, INDIRANAGAR, BANGALORE,
KARNATAKA-560038

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread,
pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces
[condiments]; Spices; Ice [frozen water]
SRI VILVAM
3757458    19/02/2018
VKS INTERNATIONAL TRADING CORPORATION
20/2, Loganathan Street, Cheyyar, Tiruvannamalai District - 604 407
PARTNERSHIP FIRM
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Proposed to be Used
CHENNAI
Sugar, Rice, Flour mixes, Flour for culinary purposes, Biscuits, Honey, salt, Mustard, Pepper, Sauce (edible), Sauce mixes, Spices,
subject to the mark should be use as represented in the trademark application.
3762892  24/02/2018
PAVAN KUMAR, PROPRIETOR OF M/S. BHAVESH ENTERPRISES
GROUND FLOOR, NO. 764, 3RD MAIN, 3RD CROSS, PRAKASH NAGAR, BANGALORE – 560 021, KARNATAKA, INDIA
Proprietorship
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since : 11/12/2017
CHENNAI
CHOCOLATES, CHOCOLATE-COATED NUTS, CHOCOLATE MOUSSES, CHOCOLATE DECORATIONS FOR CAKES, CHOCOLATE-BASED BEVERAGES AND SPREADS, CHOCOLATE SPREADS CONTAINING NUTS
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
3763144  24/02/2018
RAPIDFREEZ ECOMMERCE PRIVATE LIMITED
1189/410, TH ROAD, OLDWASHERMENPET, (OPP TO VASANEYECARE), CHENNAI - 600021
THE TRADE MARKS ACT-1999
Address for service in India/Attorney address:
M/S. LEINTELLIGENSIA
NO38/13, DESIGAR STREET, VADAPALANI, CHENNAI - 600 023 .

Proposed to be Used
CHENNAI
Wheat flour, Almond confectionery, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
subject to the mark should be use as represented in the trademark application.
GLOBAL FOOD PROCESSING AND COLD CHAIN PVT LTD
315, 3rd Floor, building No-11, MHADA Commercial Complex, Motilal Nehru Nagar, BKC Bandra (East), Mumbai- 400051
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
OOVESH MOHD RAFIQUE SARA
201-B, CHAUHAN CLASSIC, HILL PARK, NEAR AGARWAL ESTATE, JOGESHWARI (W), MUMBAI-400 102
Used Since :02/12/2017

MUMBAI
WHEAT FLOUR

The trade mark is restricted to use the mark in the state of Maharashtra.
3764315  26/02/2018

JUHI CHAWLA
VEER BHAVAN, 22, B.G KHER MARG, MALABAR HILL, MUMBAI- 400 006
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

FLOUR AND PREPARATIONS MADE FROM FLOUR; CEREALS AND PREPARATIONS MADE FROM CEREALS; WHEAT, GRAINS, RICE AND CEREAL BASED SNACK FOOD; CORN BASED SNACK FOOD; RICE BASED COOKED FOOD; OAT BASED FOOD; BAKERY PRODUCTS; BISCUITS, BREAD, CAKES, PASTRY AND COOKIES; TARTS; PIES; MOUSSES; CEREAL BARS; SWEETS, CONFECTIONERY; NUT CONFECTIONERY; CHOCOLATE COATED NUT; NUTMEGS; SNACK FOODS; CHIPS, WAFERS AND CRISPS; PROCESSED OATS; FROZEN DESSERTS; NOODLES AND OTHER PASTA PRODUCTS; PUDDINGS AND INSTANT PUDDING MIXES; BAKING POWDER, CUSTARD POWDER, COCOA POWDER, VANILLA; MAYONNAISE; SAUCES, INSTANT FOOD MIXES; VERMICelli AND SEMOLINA; PACKAGED MEALS CONSISTING PRIMARILY OF PASTA OR RICE; PRE-PACKAGED LUNCHES CONSISTING PRIMARILY OF RICE, AND ALSO INCLUDING MEAT, FISH OR VEGETABLES; PERMITTED FOOD FLAVOURS AND ESSENCES; SYRUP FOR FOODS; ORGANIC CURRY SAUCES; SPICES; CURRY POWDERS AND PASTE; GARAM MASALA; CONDIMENTS; NATURAL LOW CALORIE SWEETENERS; TEA, GREEN TEA AND ICED TEA, COFFEE AND ARTIFICIAL COFFEE; RICE; TAPIoca AND SAGO; SUGAR, HONEY, TrehAC; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, ICE CREAM AND ICE CREAM MIX.
3765951   27/02/2018
PRADIP J. THAKKAR
D-21, APMC Market-I, Phase II, Sector-19, Turbhe, Vashi, Navi Mumbai-400705,
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Coriander, Coriander (Dhaniya) powder, Chilly Powder, Turmeric (Haldi) Powder, Jeera, Fenugreek-Methi, Sesame-Til, Fennel-Sauf Variyali, Rai, Ajwain.
3780427  16/03/2018
MRS. NEHA VIJAY KAWARE
Plot No. 81/1, House No - 4946, Shahu Layout, Ward No - 7, Dattawadi, Wadi, Nagpur - 440023.
Sole Proprietor
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Cake, Pastry, Cookies, Bread, Biscuits, Toast, Pav, Donalt, Chocolate, Khari, Cream Rool, Namkeens, Paneer Puff, Veg Puf, Hot Dog, Pizza, Burger & Desert Cake.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3800160 09/04/2018
SRI SARAVANA BAKERIES PRIVATE LIMITED
trading as ;SRI SARAVANA BAKERIES PRIVATE LIMITED
70/3, ADVAITHA ASHRAMAM ROAD, OPP.NEW BUS STAND, SALEM - 636 004, TAMIL NADU.
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Used Since :05/05/1998
CHENNAI
BAKERY
NAGAR
3801345  10/04/2018
VISHAL AGRAWAL
PACHPEDI NAKA, LAXMI NAGAR, NEW DHAMTRI, ROAD, SHOP NO. 1 & 2, RAIPUR (C.G)

Individual

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o SunBrio IPR Pvt Ltd, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra, India.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
3801733  10/04/2018
MAGIC WORLD FOODS
GALA NO. 2 AND 3, TUNGAreshwar AGRO FOOD CO., S. NO. 124, MANicha PADA, NEAR N.H.8, VASAI PHATA, VASAI (EAST) DIST -THANE-- 401 208, MAHARASHTRA
Partnership Firm
Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.
Used Since :13/12/2003
MUMBAI
ICE CREAM & ICES INCLUDED IN CLASS 30
3801811  10/04/2018
MRS. SAVITA SANTOSH BEHERE TRADING AS: SHREE SAMRATH MAHILA GRUH UDYOOG
H.NO-55, SAWALI BUILDING, TRIMURTI VIHAR, OPP. DUTTA MANDIR, HADAPSAR SASWAD ROAD, FURSUNGI, PUNE-412308, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
CHOCOLATES & SWEETS
Aagatya BHEL

3806753  16/04/2018
MR. SUJEET ARJUN KUNJIR TRADING AS: AAGATYA BHEL
SR. 13, HOUSE NO- 354, SANJEEVANI, SATAV PLOT, HADPSAR, PUNE-411028, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RICE BASED SNACK FOODS, BHEL PURI (PUFFED RICE BASED INDIAN SNACKS)

SALE IN THE STATE OF MAHARASHTRA ONLY..
TIT-BIT FOODS (INDIA) PRIVATE LIMITED.
PLOT NO. A-55, T.T.C. INDUSTRIAL AREA, MIDC, MAHAPE, NAVI MUMBAI- 400 709.
A Company incorporated under the Indian Companies Act

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since : 27/03/2018

MUMBAI
SPICES; CONDIMENTS; MASALA; CURRY POWDER; SAVORY SAUCES, CHUTNEYS AND PASTES; SEASONINGS; SAUCES (CONDIMENTS); KETCHUP ; AROMATIC PREPARATIONS FOR FOOD; FLOUR AND PREPARATIONS MADE FROM CEREALS; CEREALS AND PREPARATIONS MADE FROM CEREALS; CEREAL, WHEAT AND RICE BASED SNACK FOOD; NOODLES, MACARONI AND PASTA; DESSERT PUDDINGS; VERMICELLI [NOODLES]; BISCUITS, BREAD, COOKIES, CAKES, PASTRY AND PASTRY PRODUCTS; WAFERS, WAFER STICKS AND CRISPS; CHIPS (CEREAL PRODUCTS); CONFECTIONERY INCLUDING FRUIT SWEETS, CANDIES, TOFFEES, CHOCOLATES AND SUGAR SWEETS; PIE; CHOCOLATE PIES; TARTS; CHOCOLATE ECLAIRS; CEREAL BASED ENERGY BARS; CORN FLAKES AND OAT FLAKES; MUESLI-BASED SNACK BARS; SUGAR, SWEETS AND SWEETMEATS; TAPIOCA, COCOA, SAGO, ICES, HONEY, TREACLE, YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR; TEA AND COFFEE.
FRUT-X BITES
3812644    20/04/2018
SHAILESH NARESH GUPTA (PROPRIETOR) TRADING AS FORTUNE MARKETING INC
5, GULSHAN APARTMENT, TIGRANIA CORNER, NEW MUMBAI AGRA ROAD, NASHIK – 422 011
Proprietorship

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :01/01/2018

MUMBAI
Snack Food, Potato Flour for Food, Potato Chips, Farinaceous foods, Sweetmeats.
SWAGAT FOOD INDUSTRIES
Gat. No. – 559/1, H. No. – 419, Shivapur, Tal – Haveli, Dist – Pune, Pin Code – 412205
Sole Proprietorship Firm

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Proposed to be Used
MUMBAI
Namkeens; chips; preparations made from flour and cereals; bread, pastries and confectionery included in class 30

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Sonal's Khushi

3814410  24/04/2018
MR.PRAVEEN CHAND JAIN TRADING AS M/S MANDOLEE PRODUCTS
D- 85, Tagore Nagar, Pachpedi Naka, Beside Gurunanak Provision Stores, Raipur-Chhattisgarh - 492001
Indian National

Address for service in India/Agents address:
SOURAV P. GHOSH

Proposed to be Used

MUMBAI
Tea, Coffee, Tea leaves, teas and cocoa and substitutes therefor
3814514  24/04/2018
AYMAN S. CHANDIWALA
501, RENDEZVOUS PREMISES, 120/121, PERRY ROAD, BANDRA (WEST), MUMBAI – 400050, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
ICE CREAM, FRUIT ICE CREAM, ICE CREAM CONES, ICE CREAM BARS, ICE CREAM CONFECTIONERY
JHARKHAND ORGANIC FARMS PRIVATE LIMITED
B-23 PRENA SOCIETYSECTOR 4 SHRI NAGAR THANE (W) MH-400604
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS JHARKHAND, ORGANIC or EAT PURE appearing in the label.
4073824   31/01/2019
DWD PHARMACEUTICALS LIMITED
DALAMAL HOUSE, 4TH FLOOR, NARIMAN POINT, MUMBAI-400021.
A Company incorporated in India.

Address for service in India/Agents address:
FATEHCHAND C. SHAH & CO.
"A" AIDUN BUILDING, 5TH FLOOR, 1ST DHOBI TALAO, MUMBAI - 400 002”.

Used Since :01/03/2015

MUMBAI
GLUCOSE POWDER, GLUCOSE FOR FOOD.
BASURA

4103750  01/03/2019

KKR PRODUCTS AND MARKETING PVT LTD

trading as ;KKR PRODUCTS AND MARKETING PVT LTD

OKKAL P O, PERUMBAVOOR, ERNAKULAM DISTRICT - 683550, KERALA, INDIA

MANUFACTURER AND MERCHANTS

A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:

T.M.RAMAN KARTHA & BIJMOL JOSE

4th FLOOR, EMPIRE BUILDINGS, EAST OF HIGH COURT, ORS ROAD, ERNAKULAM, COCHIN - 682018

Proposed to be Used

CHENNAI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, flour-preparations made from cereals, bread, pastry and confectionery, ices, honey, treacle, yeast, baking powder, salt, mustard, vinegar, sauces (condiments), spices, ice.
4111398  08/03/2019
KRUTI FOODS PRIVATE LIMITED
SAILEE, GATE - 05, PLOT - 03, SHOP - 101 OLD COLLECTOR COMPOUND, MALWANI, MALAD - (WEST) MUMBAI-400095
Business
Private Limited Company Incorporated Under The Companies Act 2013
Proposed to be Used
MUMBAI
MANUFACTURING OF FOOD AND NOODELS, SAUCE, SPICES AND FARSAN
4127785  25/03/2019
SAURAV FOOD PRODUCTS
B-11,12, Industrial area Hathras
Manufacturing
PARTNERSHIP FIRM
Proposed to be Used
DELHI
NAMKEEN, BHUJIA, SNACKS FOOD, CORN AND PRODUCTS MADE THERE FROM
HALKA FULKA

4127897   25/03/2019
DELICIOUS NAMKEEN
street no.17,atika ind.area,dhebar road south,rajkot-360002
khakhara and cereal products including class 30
delicious namkeen

Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002 - GUJARAT

Proposed to be Used

AHMEDABAD
khakhara and all cereals products including class-30
MILKYRAM

4128737   26/03/2019

VIKASH KUMAR.
SON OF SUDHIR PRASAD,AT-MANGAL TALAB,DIRA PER,PATNA CITY,PIN-800008,BIHAR.
TRADING AS JAISWAL FOOD PRODUCTION.

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Used Since :07/02/2016

To be associated with:
3228156

KOLKATA
Namkeen, Mixture, Bhujia, Alu Bhujia, Confectionary ,Tea, Salt, Badam Pakora, spices, Coffee, Dal & chips.
NUTRY VIKTOR

4138004   04/04/2019
BRAHMIN FOODS INDIA PRIVATE LIMITED
MANAKKAD P.O., THODUPUZHA, IDUKKI-685 608, KERALA STATE, INDIA

Body Incorporate

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, flour and preparations made from cereals, bread, pastry and confectionery, ices, honey, treacle, yeast, baking powder, salt, mustard, vinegar, sauces, spices, mixed spices, edible spices, pizza spices, spices in the form of powders, Maltodextrins for nutritional use
WARMINGHANDS
4140640  08/04/2019
WARMINGHANDS BRAND HOLDINGS PRIVATE LIMITED
Warminghands Brand Holdings Private Limited, 209 Ground Floor, Greenwood City, Thalambur Road, Navalur, Off OMR, Chennai - 600130 Tamil Nadu
Private Limited
Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Proposed to be Used
To be associated with:
4140646
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, spices, preserved herbs (seasonings); vinegar, sauces and other condiments; ice (frozen water).
Trade Marks Journal No: 1906, 17/06/2019 Class 30

4143143 10/04/2019
SHELLZ OVERSEAS PVT. LTD.
39/35, 3RD FLOOR, WEST PUNJABI BAGH, OPPOSITE METRO PILLAR NO.-144, NEAR SHIVAJI PARK METRO STATION, DELHI-110026.
Body Incorporate

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREAL, BREAD, PASTRY AND CONFECTIONERY, CANDY, TOFFEE, ICES; HONEY, TREACLE; YEAST BAKING POWDER; SALT; MUSTARD; VINEGAR; SAUCES (CONDIMENTS); SPICES.
Trade Marks Journal No: 1906, 17/06/2019 Class 30

MADAN MOHAN GUPTA
MUNICIPAL CORPORATION NO. 11/8/101, VILLAGE UNJA, TAL - UNJA, DIST - MEHSANA, GUJARAT, INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAIV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 01/07/2017

AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER).
4145155    12/04/2019
MUKESH KUMAR
NH-21, NEAR BUS STAND, CHHOKARWARA KALAN, BHUSHAWAR, RAJASTHAN-321407
MANUFACTURER OF FOOD PRODUCTS
Proprietor
Proposed to be Used
AHMEDABAD
NAMKEEN,BHUJIA,CHANACHUR,PAPAD,SNACKS,SWEETS,CONFECTIONERY,PREPARATIONS MADE FROM CEREALS,HONE,SAUCES
Trade Marks Journal No: 1906 , 17/06/2019 Class 30

GEE VEE TEA INDUSTRIES PRIVATE LIMITED
trading as ;GEE VEE TEA INDUSTRIES PRIVATE LIMITED
SELAS, KATARY POST, THE NILGIRIS-643213, TAMILNADU, INDIA
MANUFACTURERS AND MERCHANTS
A PRIVATE LIMITED COMPANY

Proposed to be Used
CHENNAI
TEA
4145334  12/04/2019
SAMIR CHOWDHRY PROPRIETOR AHS AQUA SOLUTIONS
PLOT NO. 398, INDUSTRIAL AREA, PHASE-1, PANCHKULA (HARYANA)-134113
Sole Proprietor
Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kumar Kadian, FLAT NO. Q24, FIRST FLOOR, PGI ENCLAVE, GHS NO.94, SECTOR-20, PANCHKULA (HARYANA)-134116. Mob:9216333435 RKFLAW@GMAIL.COM

Proposed to be Used
DELHI
ice cream, sorbets and other edible ices; ice (frozen water), Ice cubes; Cube sugar; Ice; Ice pops; Ice confectionery; Ice candy; Cooling ice; Ice blocks; Water ice; Ice-cream; Ice creams; Edible ice; Fruit ice; Ice milk [ice cream]; Iced coffee; Iced cakes; Soft ices; Iced teas; Flavored ices; Edible ices.
4145868   12/04/2019
HAYDENZ FOODS PVT. LTD.
Sadhu Ram, 11L, Dogar Basti, Faridkot – 151203, Punjab
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :30/10/2018
DELHI
Muesli snacks, Granola snacks, Wheat-based snacks, Maize-based snacks, Cereal-based snacks, Rice-based snacks.
Fitsoul

4146535  13/04/2019

ISTREET RETAIL PRIVATE LIMITED
A 71/72 Abchal Nagar ,Nilothi Extension, Delhi -110041

Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

DELHI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
ANAND S. GANDHI AN INDIAN NATIONAL SOLE PROPRIETOR OF CULINARY _DIARIES
4, UNIQUE PARK, OPP. ISRO-JODHPUR TEKRA, SATELLITE, AHMEDABAD - 380015. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :07/07/2018
AHMEDABAD
IN RESPECT OF COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO;
FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT,
SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER] INCLUDED IN CLASS-30.
SHREEJI VRUNDAVAN MASALA

4146763  13/04/2019
JAYANTILAL MAGANLAL GANDHI PROP. OF SHREEJI VRUNDAVAN MASALA
5/1334-B, KALJUG MOHALLO, NEAR BHAVANI MATA MANDIR, HARIPURA, SURAT - 395003
INDIVIDUAL

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since: 20/09/2012

To be associated with:
2399721

AHMEDABAD

Spices; Red Chilli Powder, Turmeric Powder, Coriander Powder, Kashmiri Chilli Powder, Condiments, Spice mixes, Garam Masala, Mustard, Paprika, Chutneys [condiments], Gravy mixes, Herbal infusions, Sambhar Powder, Chicken Masala Powder, Butter Milk Masala, Cocoa Powder, Tea Masala, Kadhi Masala, Locha Masala, Hing Powder, Chaat Masala, Essences for foodstuffs, except etheric essences and essential oils, Paan masala [as mints for breath freshening] Flour And Preparations Made From Cereals; Salt; Preserved Herbs;
Trade Marks Journal No: 1906, 17/06/2019 Class 30

4148901 16/04/2019
KHANJI VESALJI ZALA TRADING AS MOSMI FOODS
PLOT NO. PAP- A- 322 MIDC. KHAIRANE, NAVI MUMBAI-400710, MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
WAFERS (EDIBLE), SAVORY BASED SNACKS, FARSAN (CEREAL BASED SNACKS).
Trade Marks Journal No: 1906 , 17/06/2019  Class 30

NILKANTH INDUSTRIES
GIDC, PLOT NO 2, DEODAR, BANASKANTHA, GUJARAT - 385330, INDIA.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since : 24/12/2018

AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER).
NAUGHTY CAKE UP

4149918    17/04/2019
M/S NAUGHTY FOODS PVT. LTD.
PLOT NO. A-1, INDUSTRIAL AREA, SECTOR-A, SANWER ROAD, INDORE (M.P.)- 452016
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT-1956

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74, LIG COLONY, INDORE (M.P)-452007

Proposed to be Used
To be associated with:
1372366

MUMBAI
WAFERS, CANDY, CONFECTIONERY, CHOCOLATES, CANDIES, LOLLIPOPS, BAKERY PRODUCT, EXTRUDED CORN
SNACKS, EXTRUDED WHEAT SNACKS, FAR SAN (CEREAL BASED SNACKS), COCOA, NOODLES & READY-TO-EAT
CEREALS INCLUDED IN CLASS 30
MANJIT YADAV
01, VIJAYPURA, NEAR BINDAYAKA RAILWAY PHATAK, JAIPUR-302012 (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since : 01/04/2019

AHMEDABAD

ICE, ICE CREAM, ICE CANDIES, CANDIES, CHOCOLATE, LOLLIPOPS, PASTRY, SUGAR, SWEETS, TOFFEE, CONFECTIONERY WHICH ARE INCLUDED IN CLASS 30
4151104  18/04/2019
RAJKUMAR SAVLANI
trading as ;JALARAM IMPEX
908/2, PHASE - 4, NARODA GIDC, AHMEDABAD - 382330, GUJARAT INDIA
Address for service in India/Attorney address:
L.D.PATEL & CO.
207, 2ND FLOOR, GOLDEN PLAZA COMPLEX, OPP. TEN ACERS, O/S RAIPUR GATE, KANKARIA ROAD, AHMEDABAD-380022, GUJARAT-INDIA.
Proposed to be Used
AHMEDABAD
CHOCOLATE AND CONFECTIONERY INCLUDING CLASS - 30
KRIANZ

4152011 18/04/2019
SATHI MADAN MOHAN REDDY
Plot No. 578, Ground Floor, Vivekananda Nagar, Kukatpally, Hyderabad-500072, Telangana, India
Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).
SHREE JAGDISHWAR SWEETS AND NAMKEEN

4152279   19/04/2019

OMPRAKASH JOSHI, PROPRIETOR, SHREE JAGDISHWAR SWEETS AND NAMKEEN
1029, Dwarkapuri, Gandhi Chowk, 60- feet road, Indore-452009 (M.P.)
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
Sweets, Namkeen, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
MR. VIKAS DIDWANIA SOLE PROPRIETOR OF SHRI MORVI INTERNATIONAL
44, BALAJI NAGAR-B, MANGALAM, MUHANA MANDI ROAD, MANSAROVAR, JAIPUR, RAJASTHAN

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
To be associated with:

AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] under class 30.
4152569  19/04/2019
HARVINDER SINGH JAGGI, PROP. OF M/S POLYVIN INDUSTRIES
B – 33/1, GROUP INDUSTRIAL AREA, WAZIR PUR, NEW DELHI - 110052
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used
DELHI
BREAD, PASTRY AND CONFECTIONERY
4152751  20/04/2019
MD SHAMSUDDIN TRADING AS PAKIJA PRODUCTS
RATANPUR, PS-SAMSERGANG, DIST- MURSHIDABAD, PIN-742202, WEST BENGAL
SINGLE FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.
Used Since : 16/03/2011
To be associated with:
2636061
KOLKATA
SPICES (HALDI POWDER, JEERA POWDER, CHILLI POWDER, DHANI POWDER, GARAM MASALA, MIX MASALA ), ALL KIND OF SPICES.
SUVIDI

4153033  20/04/2019

K.PAUL THOMAS
KADAMBELIL HOUSE, MANNUTHY P.O., THRISSUR-680 651, KERALA STATE, INDIA
Sole Proprietor

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice (frozen water).
4153088    20/04/2019
JAIRAJ AND COMPANY
530/531, Market Yard, Gultekdi, Pune 411 037, Maharashtra, India
Partnership Firm

Address for service in India/Attorney address:
PRAFULLA SUHAS PARANJAPE
19, Sheela Apartment, Tulshibaugwale Colony, Sahakarnagar No. 2, Pune – 411 009

Used Since: 30/05/2017

To be associated with:
1029379, 1029380, 3173149

MUMBAI
Rice, other Grains / Cereals; Dal And Pulses; Murmura; Poha; spices; condiments being included in class 30.
4153186    20/04/2019
NEETU TRADING AS, M/S- GURUJI INTERNATIONAL GROUPS.
C-2/223-224, Sector-16, Rohoni, North West, Delhi-110089, India.
Proprietor
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :17/03/2018
DELHI
Chips, Wafers, Papad, Namkeen, Confectionary item, Spices
4153259   20/04/2019
SUNIL KHAIRNAR
lot No. B1/B1, First Floor and Second Floor Mohan Cooperative New Delhi, South Delhi 110044
Individual

Address for service in India/Attorney address:
SANDEEP BISHT
301, Ashadeep Building, 9 - Hailey Road, New Delhi 1

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT,
MUSTARD; VENEGAR, SAUCES(CONDIMENTS); SPICES.
4153445  21/04/2019
M/S M. ZAID BAKERY & SWEETS, proprietor ANSARI SAKIRHUSEN
SHAKTI SOCIETY GATE NO. 2, DANILIMDA ROAD, DANILIMDA, AHMEDABAD, GUJARAT-380028
SMALL ENTERPRISES
Address for service in India/Attorney address:
SAURABH SINGH
333 SUMER GANJ POST - BANSA, HARDOI, UTTAR PRADESH, 241303

Proposed to be Used
AHMEDABAD
Bakery Products, Sweets, Chocolates, Confectionery, Snack food, Wafers, Potato chips, Ready to eat cereals, preparation made from flour, Namkeen, Cereal based snack food, bakery and confectionery items, Preparation made from cereals, Curry pastes, Processed Cereal -based food to be used as a breakfast food, snack food, Ready to eat preparations such as pasta, macaroni, pizzas, noodles, papad, crispy snacks, pop corn, corn flakes crackers
4153761    22/04/2019
MANISH SHETH
A 58 GIRIRAJ INDL ESTATE, MAHAKALI CAVES ROAD, ANDHERI EAST, MUMBAI 400093
PARTNER

Proposed to be Used
MUMBAI
Coffee, Tea, Cocoa and artificial coffee, rice, tapioca and sago, flour and preparations made from cereals, bread, pastry and confectionary, edible ices, sugar, honey, treacle, yeast, banking-powder, salt, mustard, vinegar, sauces. (Condiments) Spices ice, Biscuit, Confectionery And Bubblegum.
SUFOO

4153779   22/04/2019
NIRALI JIGAR PATEL PROPRIETOR OF M/S. KENI SUPERFOOD
F-83, ORCHID WHITEFIELD, NEAR MAKARBA CROSSING, OPP VODAFONE HOUSE, MAKARBA, AHMEDABAD,
GUJARAT,INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near,Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006

Proposed to be Used
AHMEDABAD
CHOCOLATE, CONFECTIONERY
4154626   22/04/2019
BINAY KUMAR GUPTA.
DALHATTA MAROOGANJ MALSALAMI, PATNA CITY, PATNA- 800008, BIHAR.
TRADING AS ANSHU STORE.
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :02/01/2018
To be associated with:
3468236
KOLKATA
Namkeen, Nimki (Snacks).
DEEPAK ASSOCIATES
D.NO:- 60-24-7, STATE BANK COLONY, 1ST LANE, 4TH ROAD, PINNAMANENI HOSPITAL BACKSIDE, ASHOK NAGAR, VIJAYAWADA (URBAN), VENKATESWARAPURAM, KRISHNA, ANDHRA PRADESH-520010,INDIA

Address for service in India/Attorney address:
KANAKA DURGA CH
VISAKHAPATNAM

Proposed to be Used
CHENNAI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4154710  23/04/2019
VANASSARA FOODS PVT LTD
# 1-254(C) , Yathady,Barkur, Udupi Karnataka India 576210
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4154786    23/04/2019
NARWAL FOOD PRODUCTS PRIVATE LIMITED
OFFICE 221, PLOT No. 110, SECTOR 8, GANDHIDHAM-370201 (GUJARAT) INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2017
AHMEDABAD
RICE WHICH ARE INCLUDED IN CLASS 30
HIMQ INDIA PRIVATE LIMITED.
C/O MUNICIPAL CORPORATION COMPOUND, MAIN BAZAR, KANGRA H.P.- 176001.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

CONFECTIONERY AND BAKERY PRODUCTS INCLUDING CHOCOLATE, CANDY, RUSK, BREAD, COOKIES, BISCUIT AND NAMKEEN, PUFF, POPCORN, CHIPS, CAKE, PASTRY, SAUCES, ICE CREAM, SWEETS AND READY TO EAT SNACK FOODS INCLUDED IN CLASS 30.
4154874    23/04/2019
NEERA PANDEY
Flat No 1203, building 22B, Regency Estate, Shil-Kalyan Road, Near Venkatesh Petrol Pump, Dombivali (E)- 421201, Maharashtra
Proprietor
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :14/02/2019
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] Under Class 30
MRS.G.SUGANYA., TRADING AS M/S. NALAM AGRO FOODS.
No:38, Ichikattuvalasu, Kuttapalayam (Po), Nathakadaiyur, Kangeyam (Tk), Tirupur Dt-638108, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since : 06/01/2016

CHENNAI
Palm Jaggery, Palm Jaggery Powder, Peanut Chikki, Millet based Confectionery and Snacks, Sugar, Sweets, Honey, Brown Sugar, Sprouted Millet Health mix Powder, Millet based Batter mix, Readymix Powders, Soup mix Powders, Flour and Preparations made from Cereals, Pastry and Confectionery, Salt, Spices; Spices Powders, Papadums, Rice Chips, Food preparations based on Grains and Millets.
4155045 23/04/2019
DEVENDER KUMAR AGGARWAL
109,SECTOR-16A, NEAR POST OFFICE,KHERI KALAN (113),FARIDABAD,HARYANA -121002
INDIVIDUAL
Address for service in India/Agents address:
NEHA GUPTA
OFFICE NO.205/206, 3RD FLOOR, LOTUS TOWER, F-06, VIJAY BLOCK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
KELEPROT
4155155  23/04/2019
SUNIL KUMAR JAIN L
#102,SRI LAXMINARSIMHA ENCLAVE 18TH MAIN PADMANABHANAGAR, BANGALORE-560070

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
4155180   23/04/2019
MODERN SNACKS PVT. LTD.
D-44, Panki Site-2, Kanpur, U.P.
A Company duly Incorporated under The Indian Company Act
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :29/03/2018
To be associated with:
3922903
DELHI
Namkeen and other confectionaries.
Proposed to be Used

DELHI

4155230  23/04/2019
KRISHNA SUPER SPICES (PROPRIETOR: LEENA BABULAL)
Krishna Super Spices, Chelackal Building, Munnar, Kerala-685612
Proprietorship Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 25/01/2019
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
CHURROBUNNY
4155325  23/04/2019
RATNADEEP SUPER MARKET PRIVATE LIMITED
D-18, Vikrampuri, Secunderabad, Telangana 500009, India
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Proposed to be Used
CHENNAI
Ice cream; Dairy ice cream; Ice cream wafers; Ice cream cones; Ice cream desserts; Ice cream sandwiches; Cones for ice cream; Fruit ice cream bars; Ice cream, sorbets and other edible ices; Waffles; Filled waffles; Edible waffle bowls; Chocolate-coated waffle cups; Chocolate coated waffle bowls; Edible waffle cups; Coffee; Coffee beverages; Brewed coffee; Instant coffee; Iced coffee; Coffee bean beverages; Churros; Chocolate beverages with milk; Confectionery; Chocolate confections; Frozen confections; Confectionery bars; Cookies; Cookie mixes; Cooking chocolate; Biscuits; Wafer biscuits; Cakes; Pasta; Pastries; Chocolate pastries; Bread; Vegetable burger sandwiches; Sandwiches; Wrap sandwiches; Tea *; Iced tea; Tea-based beverages; Mixes for making tea; Spice preparations; spice or flavoring for food or beverages; Flour; Whole meal flour; Wheat flour; Wheat flour [for food]; Confectionery; Rice , Sugar ; Flour for food; Cereal snacks; Ginger paste [condiment]; Chocolate drink preparations; Coffee-based drinks, Ready-made sauces; Pre-mixes ready for baking; Ready to eat savory snack foods made from maize meal formed by extrusion; Ready-made dishes containing pasta; Ready-to-eat cereals.
ARIKAMEN SPICES PRIVATE LIMITED (REPRESENTED BY ITS DIRECTOR, MR. KAMALESH DAS)
H NO 53,2nd R.S. Patta No.37,44, Mouza -Uttar Krinshnapur Part 1, Barakpar, Silchar, Cachar, Assam-788015
Private Limited

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water] under Class 30
4155473  23/04/2019
JAYESH H KANANI
B7, ROLEX SHOPPING CENTRE, STATION RD, MUMBAI - 400104
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
4155498  23/04/2019
NARWA SRINIVAS TRADING AS JUNGLEFOWLS
H. No. 16-61/2, Sri Sai Ragahavendra Homes, Phase 2, Badangpet, Hyderabad 500058 - Telangana
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee, Rice, pasta and noodles, Tapioca and sago, Flour and preparations made from cereals, Bread, pastries and confectionery, Chocolate, Ice cream, sorbets and other edible ices, Sugar, honey, treacle, Yeast, baking-powder, Salt, seasonings, spices, preserved herbs, Vinegar, sauces and other condiments, Ice.
La Casa

4155506   23/04/2019

MANISH SURESH SURANA TRADING AS DIA FOODS
Shop No. 2, Amardeep Apartment, Near Shriram Marble, Bhatar Char Rasta, Surat, Gujarat-395007
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Muesli desserts.
The Orange Town

4155521  23/04/2019
MURTAZA DAWAIWALA
THE ORANGE TOWN NATURAL PRODUCTS, C/O MURTAZA DAWAIWALA, HOUSE NO. 701, SAGAR HOUSE, AMIN TENT WALI GALI, SREEPURA, KOTA-324006
The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD
Honey, Herbal honey, Truffle honey, Honey substitutes, Natural honey, Manuka honey, Helichrysum honey, Raw honeycombs, Honey [for food], Sweet spreads [honey], Breakfast cereals containing honey, Herbal honey lozenges [confectionery], Biological honey for human consumption, Cereal preparations coated with sugar and honey, Candies (Non-medicated -) with honey included in class 30.
TEYORCHA

4155532    23/04/2019

KUNAL SOMNATH TONDARE
806, Radha Building, Shrikrushna Nagar Society, NDA - Pashan Road, Near Maratha Mandir, Bavdhan, Pune - 411021, Maharashtra

Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI

Tea .
4155755    24/04/2019
MRS. SARITA PROPRIETOR OF AYUSHI ENTERPRISES
B-31 & 32, 1ST FLOOR, JAI BHARAT ENCLAVE, JAIN ROAD, (NAWADA HOUSING COMPLEX), UTTAM NAGAR, NEAR
METRO PILLAR NO. 785, NEW DELHI - 110 059
INDIVIDUAL
Address for service in India/Attorney address:
VIVEK KUMAR
PLOT NO. 104-105, 1ST FLOOR, VIPIN GARDEN, METRO PILLAR NO. 798, DWARKA MORE, NEW DELHI - 110 059

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT,
MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, ALL TYPES OF SPICES.
HELIOS RETAIL INDUSTRIES
166, KAILASH HILLS, EAST OF KAILASH, NEW DELHI-110065
PARTNERSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
CHOCOLATE
4156202  24/04/2019
SUBASH CHANDRA BOSE
POURNAMI PACKAGINGS, VETTUKAD.P.O, PIN - 680014
Sole Proprietor

Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.

Proposed to be Used
CHENNAI
Tea
4156248   24/04/2019
MESSRS HEALING KITCHEN
KOLKATA
POWER OF ATTORNEY
Address for service in India/Agents address:
SHUKLA TRADE MARK COMPANY.
71, CANNING STREET, ROOM NO. C - 518, 5TH FLOOR, BAGRI MARKET, KOLKATA- 700 001.

Proposed to be Used
KOLKATA
Cereal Flour, Wheat Flour, Corn Flour, Maize Flour, Edible Flour, Cake Flour, Rice Flour, PULSES FLOUR
CALLI
4156494  24/04/2019
The Sunrider Corporation D.B.A Sunrider International
1625 Abalone Avenue Torrance, California 90501, U.S.A
A Utah Corporation

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
669548

DELHI
Coffee, tea, herbal tea, preparations for making herbal drinks, herbal food powder or capsule, preparations made from
herbs and cereals, food mixtures comprised primarily of processed herbs with processed fruits and vegetables.
4156539    24/04/2019
DOLPHIN FOODS INDIA LTD.,
Survey. No.246 (Part), Brahmanpalli, Near Saibaba Temple 'X' Road, Torrur Post, Hayath Nagar, Hyderabad-501 511, R.R.Dist., (T.S) India.
Body Incorporate
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
To be associated with:
1843908, 3285137

CHENNAI
Confectionery including candy, sugar candy, toffees, jellies and hot boiled chocolates.
"NUR" - syrian sesame cookies.

4156697   24/04/2019

UPENDER KANDHARI
8, OAK LANE DLF CHATTARPUR FARMS ,NEW DELHI -110030

THE TRADEMARKS ACT,1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4156732    24/04/2019
RANJEET KUMAR PATEL
B16, S-2, Second Floor, Aya nagar, Phase 1, new Delhi, 110047
An Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
RICE
IKAS PURE TASTE

4156783    24/04/2019
PURE TASTE CORPORATION
SHED-B 182, ASHOKA GARDEN BHOPAL - 462023, (M.P.)
Partnership Firm

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
SPICES
Jambury : Molto Delizioso
4156846    24/04/2019
SANJAY MEENA
41/9-POCKET, GROUND FLOOR, SECTOR-21, ROHINI, NEW DELHI- 110086
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
DELHI
Chocolates, Chocolate products, White chocolate, Dark chocolate, Chocolate extracts, Chocolate topping, Chocolate syrups, Drinking chocolate, Bakery desserts, Bakery products, Preparations for making bakery products.
4156949   24/04/2019
JOBECO GENERAL TRADING FZCO
Office Number LB 180709, 7th Floor, Jafza View 18, Dubai- U.A.E.
A FZCO Company incorporated under the Laws of UAE

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee, rice, tapioca, sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; Sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
4156952  24/04/2019
SANDEEP KUMAR PROPRIETOR OF SHIV KARYANA STORE
NEAR GRAIN MARKET, SRI MUKTSAR SAHIB
Proprietorship Firm

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
RICE, ATTA, MAIDA, SUZI, BESAN, SPICES, PORRIDGE, TEA & COFFEE
4156988  24/04/2019
OPRECHT PRIVATE LIMITED
BFH - 50, GROUND FLOOR, SHALIMAR BAGH, NEW DELHI – 110088
PRIVATE LIMITED
Address for service in India/Attorney address:
R.A. ASSOCIATES
B-6/83 FIRST FLOOR SEC 7 ROHINI DELHI 85

Proposed to be Used
DELHI
SPICES; CONDIMENTS; SALTS; SEASONINGS; FLAVOURINGS; BAKED GOODS; CONFECTIONERY; CHOCOLATE;
DESSERTS; SUGARS; NATURAL SWEETENERS; ICE CREAMS; FROZEN YOGURTS; COFFEE; TEA; PROCESSED
GRAINS; YEASTS AND INCLUDED IN CLASS – 30.
4157145  25/04/2019
HYGIENIC AGRI FOOD PROCESSORS
PLOT NO. 32, DHORAN PARDI, PATEL STREET, KAMREJ, SURAT-394150.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
YOGESH V. PARKHIYA & CO.
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006
Proposed to be Used
AHMEDABAD
Prepared Snacks And Foods Having Base Of Rice, Flour Of Cereals, Meals Premixed And Ready To Cook, Prepared Soups, Curries Or Gravies, Meals Premixed In Powder Or Paste Form And Ready To Cook, Almond Powder, Chilli Powder, Spices and herbs In Powder Form.
4157224   25/04/2019
SURESH BAJARANG METKARI
BAJARANG NIVAS SAVARKARNAGAR ROAD VITA SANGLI MAHARASHTRA 415311
INDIVIDUAL

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
MUMBAI
ICE CREAM.
4157746   25/04/2019
HARVINDER SINGH JAGGI, PROP. OF M/S POLYVIN INDUSTRIES
B – 33/1, GROUP INDUSTRIAL AREA, WAZIR PUR, NEW DELHI - 110052
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used
DELHI
BREAD, PASTRY AND CONFECTIONERY
Trade Marks Journal No: 1906, 17/06/2019

4157754 25/04/2019

VALLIKKANNU S
981, PERIYA VEETHI, POOLANKURUCHI, SIVAGANGA (DIST), TAMIL NADU – 630413

Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
DIN DIN

4158150  25/04/2019

M/S. BOSTON FOODS
SURVEY NO.11, LASUDIYA MORI, S. D. A. ANNEX COMPOUND, DEWAS NAKA, INDORE-452 010, MADHYA PRADESH STATE, INDIA.
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.

Used Since :01/03/2019

MUMBAI
TOFFEE AND BISCUITS
CHICKENATOR
4158233  25/04/2019
CHETAN KEDIA
FLAT NO. 14, GROUND FLOOR, MAHA KALYANI KUNJ CC COLONY, OPPOSITE RANA PRATAP BAGH, KALYAN VIHAR,
DR. MUKHERJEE NAGAR, MODEL TOWN, NORTH WEST DELHI, DELHI-110009
INDIVIDUAL
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
BREAD, PIZZAS, PIZZA CRUSTS, PIZZA BASES, PIZZA DOUGH, PIZZA SAUCES, PIZZA SPICES, PIZZA FLOUR.
@MILLET LANE

4158323   26/04/2019
URBAN MILLETS PRIVATE LIMITED
B-12/13, OM MANISHA, G.V. SCHEME LANE NO. 1, MULUND (EAST), MUMBAI 400 081 MAHARASHTRA INDIA

Proposed to be Used
MUMBAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE PASTA AND NOODLES, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRIES AND CONFECTIONERY, CHOCOLATE, ICE CREAM, SORBETS AND OTHER EDIBLE ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, SEASONINGS, SPICES, PRESERVED HERBS, VINEGAR, SAUCES AND OTHER CONDIMENTS, ICE [FROZEN WATER]
SARLA
4158565    26/04/2019
MR. SANJAY KUMAR DAD SOLE PROPRIETOR OF GAYATRI TRADERS
C-224, GANDHI NAGAR, SECTOR-2, OPP. CITY PETROL PUMP, CHITTORGARH, RAJASTHAN
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] under class 30.
4158774  26/04/2019
RURAL ELEVATION PRIVATE LIMITED
C/O KASHYAP YADAV, ASTHA COMPLEX, USRU, RAEBARELI ROAD, FAIZABAD-224001
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP
Proposed to be Used
DELHI
FLOUR, CEREALS, AND PREPARATIONS MADE FROM CEREALS INCLUDING GRAM FLOUR, “BESAN”, FINE FLOUR (MAIDA) AND SUJI (RAWA), RICE, NAMKEEN, NOODLES AND PASTA, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, SWEETS, SPICES, TEA & COFFEE, ICE; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES
MARIO DUNK-IN

4158883   26/04/2019
M/S TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
LIMITED COMPANY

Address for service in India/Attorney address:
MADMUSER & CO.,
FLAT NO.E.GF SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BISCUITS, CAKES, BREAD, PASTY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE, NOODLES,RUSKS OF ALL KIND INCLUDED IN CLASS 30
4159165  26/04/2019
MOHIT BHATI
MALIYON KA MOHALLA, HANUMAN MANDIR KE PASS, SURAJANIYAWAS, NAGAUR-341027

The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
V R M Super9

4160104    27/04/2019
MANOJ PATEL S
M/s. Vardhaman Tea House, Patel Nivas behind Junior College, Chikkanayakanahalli, Tumkur - 572214
Sole Proprietor trading as Ms. Vardhaman Tea House

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :06/02/2017

CHENNAI
Tea and coffee
4160234    27/04/2019
BRILLIANT HOTELS PVT. LTD.
PLOT NO. 5, SCHEME NO. 78, PART-II, INDORE-452010, (M.P.)
Private Limited Company
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Bakery goods
NGE FOODS

4160490   28/04/2019
RAGHAVENDRA RAMCHANDRA SUTAR
213, suvarnapushpa apt , flat no 7 , narsoba bol, goanbhag sangli
class 30 food products
INDIVISUAL
Proposed to be Used
MUMBAI
SPICES AND FOOD PRODUCTS
PANCHBALI

4160683   29/04/2019

SHWETA BHUTANI
32/5, MAIN MARKET, RANI BAGH, NEW DELHI-110034, INDIA.
MANUFACTURERS AND MERCHANTS

Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE MIXTURE AND ROASTED MIXTURE.
4161188  29/04/2019
SHANMUKHA CATERERS PRIVATE LIMITED
1-9-646/1, TO 4, VIDYA NAGAR, HYDERABAD, TELANGANA-500044

COMPANY

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
CHENNAI

Allspice, almond paste, almond confectionery, aniseed, bean meal, beer vinegar, binding agents for ice cream [edible ices], binding agents for ice cream, binding agents for edible ices, bread, bread rolls, breadcrumbs, buns, cake powder, cakes, candy, candy decorations for cakes, capers, caramels [candy], celery salt, cereal preparations, cereal bars, sandwiches, chips [cereal products], chutneys [condiments], cinnamon [spice], cloves [spice], cocoa, cocoa beverages with milk, cocoa-based beverages, coffee flavorings [flavourings], coffee, coffee beverages with milk, coffee-based beverages, condiments, cooking salt, corn flour, corn meal, maize flour, maize meal, corn, milled, maize, milled, corn, roasted, maize, roasted, couscous [semolina], cream of tartar for culinary purposes, crushed oats, curry [spice], custard, dough, dressings for salad, essences for foodstuffs, except etheric essences and essential oils, farinaceous foods, ferments for pastes, flavorings [flavourings], other than essential oils, for cakes, flavorings, other than essential oils, for cakes, flavorings, other than essential oils, for cakes, flavorings [flavourings], other than essential oils, for beverages, flavorings, other than essential oils, for beverages, / flavourings, other than essential oils, for beverages, flowers or leaves for use as tea substitutes, fondants [confectionery], food flavourings, other than essential oils, food flavorings, other than essential oils, fruit jellies [confectionery], fruit coulis [sauc es], gluten prepared as foodstuff, gluten additives for culinary purposes, golden syrup, groats for human food, hominy grits, honey, husked barley, husked oats, ice cream, ice, natural or artificial, ice for refreshment, iced tea, edible ices, ketchup [sauce], leaven, lozenges [confectionery], pastilles [confectionery], macaroni, macaroons [pastry], marzipan, mayonnaise, meal, flour, minced garlic [condiment], mustard meal, natural sweeteners, noodle-based prepared meals, noodles / ribbon vermicelli, oat flakes, oat-based food, oatmeal, palm sugar, pancakes, pasta, farinaceous food pastes, pasta sauce, pastries, pastry dough, peanut confectionery, pepper, peppermint sweets, peppers [seasonings], pesto [sauc e], petits fours [cakes], pizzas, popcorn, potato flour, powders for ice cream, powder for edible ices, pralines, quiches, rice, rice cakes, rice pudding, rice-based snack food, rusk s, saffron [seasoning], sago, salt for preserving foodstuffs, sandwiches, sauces [condiments], seasonings, semolina, sherbets [ices], sorbets [ices], soya flour, soya sauce, soya bean paste [condiment], spaghetti, spices, spring rolls, star anise, Star aniseed, starch for food, preparations for stiffening whipped cream, sugar, sweetmeats [candy], tacos, tapioca, tapioca flour, tea, tea-based beverages, tomato sauce, tortillas, turmeric, unleavened bread, vanilla [flavoring] [flavouring], vanillin [vanilla substitute], vareniki [stuffed dumplings], vermicelli [noodles], vinegar, wheat flour, wheat germ for human consumption, frozen yoghurt [confectionery ices], frozen yogurt [confectionery ices].
4161374  29/04/2019
HARIHARAN RAMACHANDRAN
2/367, SINGLE STREET, THIRUPPALANAM, THIRUVAIYARU TALUK, THANJAVUR-613204
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
3916228
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
Trade Marks Journal No: 1906 ,  17/06/2019           Class 30

4161392    29/04/2019
MR.R.KALIA MOORTHY., TRADING AS M/S.YRMS EXPORTS.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Proposed to be Used
CHENNAI
Spices, Masala Powder, Wheat Flour, Rice Flour, Flour of Millet, Flour Preparations, Processed Grains, Maida, Wheat,
Rava, Gram Flour, Vegetable Soup Powder.
MR. R. VARADHARAJ., TRADING AS M/S. SRI RENUGA FOOD PRODUCTS.
D/No: 7/64-B, Dindigul to Karur Main Road, R.Vellodu(Po), Vedasandur(Tk), Guzilamparai Block, Dindigul-624620, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Fried Gram Flour, Bajji Bonda Mix, Ragi Flour, Maida, Wheat Flour, Rava, Brown Sugar, Vermicelli.
FRU HIT
4161548 29/04/2019
ITALIAN EDIBLES PVT. LTD.
Survey No. 367/369/3, Nemawar Road, Near Prabhu Tol Kanta, Gram - Palda, Indore (M.P.)
Company Incorporated under Indian Company Act, through Director

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary, Bakery, Candies, Snack foods made from corn and in the form of rings, Namkeen, Ready to eat savory snack foods made from maize meal formed by extrusion.
RAHUL KUMAR
BAGH SADHU RAM AKHARA, SAMPATCHAK, PATNA, BIHAR-800009

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
M/s ASKLEX, PILI KOTHI, LANGUR GALI, PATNA CITY-800008, BIHAR

Proposed to be Used
KOLKATA
Sattu, Besan, Masala, Sebai, Maida, Suji, Daliya, Aata
KREFILLS
4161587    29/04/2019
ANKUR MANGLA
SHOP No. 65, JAMUNA ARCADE, OLD NAVRANG THEATRE, JAMBAHG, HYDERABAD - 500095
Individual
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES;
Trade Marks Journal No: 1906, 17/06/2019 Class 30

4162354 30/04/2019
WONDER BEVERAGES
21, 1ST FLOOR, BIMA SHOPPING CENTER, OPP. RADHANPUR SOCIETY, BHAIRAVNATH, MANINAGAR, AHMEDABAD - 380028, GUJARAT, INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since: 15/04/2019

AHMEDABAD
INSTANT PREMIX COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER).
4162940    30/04/2019
MANOJ JAIN, TRADING AS SHRI NAKODA GRUHA UDYOG
478, VRANDAVAN COLONY, INDORE (M.P.) - 452015
AN INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI
GULABJAMUN MIX, KHAMAN MIX, IDLI MIX, DOSA MIX, DHOKLA MIX, MILK MASALA, MOONG BHAJIA MIX, SINGHADA AATA, RAJGIRA AATA, MORDHAN (BHAGAR), RAWA, MAIDA, SUJI, BESAN AND FLOURS AND PREPARATIONS,
COFFEE, TEA, SUGAR, RICE; FLOUR; PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND
CONFECTIONERY; HONEY; YEAST, BAKING-POWDER; SALT, ; SPICES; SPICE MIX, GULAB JAMUN MIX, CHOCOLATE,
ICE CREAM, PAPAD, BADI; INCLUDED IN CLASS 30.
GHATTI

4162941  30/04/2019
MANOJ JAIN, TRADING AS SHRI NAKODA GRUHA UDYOG
478, VRANDAVAN COLONY, INDORE (M.P.) - 452015
AN INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI
GULABJAMUN MIX, KHAMAN MIX, IDLI MIX, DOSA MIX, DHOKLA MIX, MILK MASALA, MOONG BHAIJA MIX, SINGHADA AATA, RAJGIRA AATA, MORDHAN (BHAGAR), RAWA, MAIDA, SUJI, BESAN AND FLOURS AND PREPARATIONS, COFFEE, TEA, SUGAR, RICE; FLOUR; PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY; HONEY; YEAST, BAKING-POWDER; SALT; SPICES; SPICE MIX, GULAB JAMUN MIX, CHOCOLATE, ICE CREAM, PAPAD, BADI; INCLUDED IN CLASS 30.
4163987  02/05/2019

AVALL
NO.218/2A, AVALL, MANGALAM ROAD, CHINNANDIPALAYAM, TIRUPUR - 641 687, TIRUPUR DIST, TAMILNADU STATE.
PARTNERSHIP FIRM

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Rice, Wheat flour, Processed wheat, Flour and Preparations Made from Cereals, Rice Based Snack Food, Rice, Suji(Wheat Product), Rawa(Wheat Product), Vermicelli, Papad(Indian Snacks), Garam Masala (Combination of spices for adding taste to Indian Curry) and Sambhar Powder, Noodles, Spices, Cinnamon, Cloves, Chilli powder, Dhania powder (coriander), Flour, Plain flour, Corn flour and Maida (wheat flour).
Proposed to be Used

DELHI

Chocolates and Candy as are Included In Class 30
BHUMI SUTRA
4164195 02/05/2019
EARTHOS GLOBAL LLP
603-604, Shreyas, Plot C-1, Sector-23, Nerul (E) Navi Mumbai 400706, Maharashtra
Limited liability partnership
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 25/08/2018
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4164221  02/05/2019
PALMCUBE CORPORATION PVT.LTD
trading as ;PALMCUBE CORPORATION PVT.LTD
NO. VI/21A, LAKSHMI BUILDING, KOTHAKULANGARA, ANGAMALY - 683572, ERNAKULAM DISTRICT, KERALA
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
BABU K.A.
1ST FLOOR, RADHAGOPALAM, NEAR GANAPATHI KOVIL, SANSKRIT COLLEGE ROAD, TRIPUNITHURA, COCHIN-682 301, KERALA
Proposed to be Used
CHENNAI
COFFEE,TEA,COCOA,SUGAR,RICE,TAPIOCA,SAVO,ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS,BREAD,PASTRY AND CONFECTIONERY,ICES;HONEY,TREACLE;BAKING POWDER;SALT,MUSTARD;VINEGAR,SAUCES,CONDIMENTS;SPICES;ICE.
4164663  02/05/2019
RUCHASHREE INTERNATIONAL PRIVATE LIMITED
At Post- Bahadarpur, Tal- Parola, Dist- Jalgaon, Maharashtra-425113
Private Limited
Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080
Used Since :27/04/2019
MUMBAI
allspice, cinnamon [spice], cloves [spice], condiments, curry [spice], ginger [spice], minced garlic [condiment], peppers [seasonings], salt for preserving foodstuffs, spices, turmeric*
FLAVZAR

4164669    02/05/2019

PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since :18/12/2018

CHENNAI

Sauces containing nuts; Sauces flavoured with nuts; Chocolate-coated nuts; Spices; Spice blends; Curry spice mixes; Garam Masala (Combination of spices for adding taste to Indian Curry); Powdered spices; Spice mixes; Cinnamon [spice]; Ginger [spice]; Cloves [spice]; Tej Patta (spice); Garam masala; Millet cakes; Ready-to-eat cereals; Processed herbs; Preserved garden herbs; Dried herbs for culinary purposes; Herbal flavorings, other than essential oils, for beverages; Herbal teas, other than for medicinal use; Pulse flour; Processed grains; Whole grain rice; Flour and preparations made from cereals; Processed whole grains; Papad (Cereal based snacks); Chocolate paste; Ginger paste [condiment]; Ginger paste for use as a seasoning; Garlic paste [condiment]; Chilli seasonings; Chilli powder; Dried chilli peppers [seasoning]; Chilli sauce; Curry sauce; Soya sauce; Chocolate sauce; Jam buns; Milk jam; Noodles; Ramen noodles; Italian noodles; Chinese noodles; Rice noodles; Chinese rice noodles; Stir-fried noodles; Instant Chinese noodles; Noodle-based prepared meals; Chow mein noodles; Pasta; Fresh pasta; Main courses consisting primarily of pasta or rice; Packaged meals consisting primarily of pasta or rice; Frozen meals consisting primarily of pasta or rice; Pasta sauce; Dried pasta; Rice vermicelli; Vermicelli [noodles]; Rice flour; Cake flour; Bread flour; Flour; Besan (Gram flour); Maida (wheat flour); Nut flours; Corn flour; Rawa (Wheat flour); Suji (Wheat flour); All-purpose flour; Rice; Brown rice; Instant rice; Rice cakes; Rice-based snack foods; Tea; Milk tea [tea-based]; Green tea; Tea beverages; Instant tea; Tea-based milk tea; Ginger tea; Lime tea; Tea-based iced beverages; Beverages-based coffee, cocoa, chocolate or tea base; Coffee; Coffee beverages; Coffee ex-tracts; Coffee substitutes; Ground coffee; Brewed coffee; Instant coffee; Iced coffee; Coffee flavorings; Roasted coffee beans; Prepared coffee beverages; Coffee-based drinks; Beverages made of coffee; Chocolate; Chocolate products; Chocolate pies; Dark chocolate; White chocolate; Chocolate truffles; Milk chocolate; Chocolate powder; Chocolate bars; Chocolate brownies; Chocolate deserts; Chocolate sweets; Cooking chocolate; Chocolate cookies; Chocolate cupcakes; Chocolate-based drinks; Chocolate chip cookies; Chocolate-covered peanuts; Chocolate-covered raisins; Chocolate-coated almonds; Chocolate covered nuts; Chocolate-coated fruits; Chocolate spreads containing nuts; Chocolate sprinkles for decorating cakes.
Padmaja Herbs and Foods Private Limited

1-1-27/30 7 385/520, Saketh, ECIL Post, Kapra, Hyderabad-500062, Telangana, India

A Private Limited Company

Address for service in India/Agents address:

P. L. Pradeesh

No. 2, Tranquility, 3rd Floor, Linden Street, Austin Town, Bangalore-560047.

Used Since: 18/12/2018

Chennai

Sauces containing nuts; Sauces flavoured with nuts; Chocolate-coated nuts; Spices; Spice blends; Curry spice mixes; Garam Masala (Combination of spices for adding taste to Indian Curry); Powdered spices; Spice mixes; Cinnamon [spice]; Ginger [spice]; Cloves [spice]; Tej Patta (spice); Garam masala; Millet cakes; Ready-to-eat cereals; Processed herbs; Preserved garden herbs; Dried herbs for culinary purposes; Herbal flavorings, other than essential oils, for beverages; Herbal teas, other than for medicinal use; Pulse flour; Processed grains; Whole grain rice; Flour and preparations made from cereals; Processed whole grains; Papad (Cereal based snacks); Chocolate paste; Ginger paste [condiment]; Ginger paste for use as a seasoning; Garlic paste [condiment]; Chilli seasonings; Chilli powder; Dried chilli peppers [seasoning]; Chilli sauce; Curry sauce; Soya sauce; Chocolate sauce; Jam buns; Milk jam; Noodles; Ramen noodles; Italian noodles; Chinese noodles; Rice noodles; Chinese rice noodles; Stir-fried noodles; Instant Chinese noodles; Noodle-based prepared meals; Chow mein noodles; Pasta; Fresh pasta; Main courses consisting primarily of pasta or rice; Packaged meals consisting primarily of pasta or rice; Frozen meals consisting primarily of pasta or rice; Pasta sauce; Dried pasta; Rice vermicelli; Vermicelli [noodles]; Rice flour; Cake flour; Bread flour; Flour; Besan (Gram flour); Maida (wheat flour); Nut flours; Corn flour; Rawa (Wheat flour); Suji (Wheat flour); All-purpose flour; Rice; Brown rice; Instant rice; Rice cakes; Rice-based snack foods; Tea; Milk tea [tea-based]; Green tea; Tea beverages; Instant tea; Tea-based milk tea; Ginger tea; Lime tea; Tea-based iced beverages; Beverages with coffee, cocoa, chocolate or tea base; Coffee; Coffee beverages; Coffee ex-tracts; Coffee substitutes; Ground coffee; Brewed coffee; Instant coffee; Iced coffee; Coffee flavorings; Roasted coffee beans; Prepared coffee beverages; Coffee-based drinks; Beverages made of coffee; Chocolate; Chocolate products; Chocolate pies; Dark chocolate; White chocolate; Chocolate truffles; Milk chocolate; Chocolate powder; Chocolate bars; Chocolate brownies; Chocolate desserts; Chocolate sweets; Cooking chocolate; Chocolate cookies; Chocolate cupcakes; Chocolate-based drinks; Chocolate chip cookies; Chocolate-covered peanuts; Chocolate-covered raisins; Chocolate-coated almonds; Chocolate covered nuts; Chocolate-coated fruits; Chocolate spreads containing nuts; Chocolate sprinkles for decorating cakes.
NUFASAL

4164673  02/05/2019

PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since :18/12/2018

CHENNAI

Sauces containing nuts; Sauces flavoured with nuts; Chocolate-coated nuts; Spices; Spice mixes; Curry spice mixes; Garam Masala (Combination of spices for adding taste to Indian Curry); Powdered spices; Spice mixes; Cinnamon [spice]; Ginger [spice]; Cloves [spice]; Tej Patta (spice); Garam masala; Millet cakes; Ready-to-eat cereals; Processed herbs; Preserved garden herbs; Dried herbs for culinary purposes; Herbal flavorings, other than essential oils, for beverages; Herbal teas, other than for medicinal use; Pulse flour; Processed grains; Whole grain rice; Flour and preparations made from cereals; Processed whole grains; Papad (Cereal based snacks); Chocolate paste; Ginger paste [condiment]; Ginger paste for use as a seasoning; Garlic paste [condiment]; Chilli seasonings; Chilli powder; Dried chilli peppers [seasoning]; Chilli sauce; Curry sauce; Soya sauce; Chocolate sauce; Jam buns; Milk jam; Noodles; Ramen noodles; Italian noodles; Chinese noodles; Rice noodles; Chinese rice noodles; Stir-fried noodles; Instant Chinese noodles; Noodle-based prepared meals; Chow mein noodles; Pasta; Fresh pasta; Main courses consisting primarily of pasta or rice; Packaged meals consisting primarily of pasta or rice; Frozen meals consisting primarily of pasta or rice; Pasta sauce; Dried pasta; Rice vermicelli; Vermicelli [noodles]; Rice flour; Cake flour; Bread flour; Flour; Besan (Gram flour); Maida (wheat flour); Nut flours; Corn flour; Rawa (Wheat flour); Suji (Wheat flour); All-purpose flour; Rice; Brown rice; Instant rice; Rice cakes; Rice-based snack foods; Tea; Milk tea [tea-based]; Green tea; Tea beverages; Instant tea; Tea-based milk tea; Ginger tea; Lime tea; Tea-based iced beverages; Beverages with coffee, cocoa, chocolate or tea base; Coffee; Coffee beverages; Coffee ex-tracts; Coffee substitutes; Ground coffee; Brewed coffee; Instant coffee; Iced coffee; Coffee flavorings; Roasted coffee beans; Prepared coffee beverages; Coffee-based drinks; Beverages made of coffee; Chocolate; Chocolate products; Chocolate pies; Dark chocolate; White chocolate; Chocolate truffles; Milk chocolate; Chocolate powder; Chocolate bars; Chocolate brownies; Chocolate desserts; Chocolate sweets; Cooking chocolate; Chocolate cookies; Chocolate cupcakes; Chocolate-based drinks; Chocolate chip cookies; Chocolate-covered peanuts; Chocolate-covered raisins; Chocolate-coated almonds; Chocolate covered nuts; Chocolate-coated fruits; Chocolate spreads containing nuts; Chocolate sprinkles for decorating cakes.
SHAHIRIWAZ
4165530  03/05/2019
POOJA
H.NO. 113, Near Gyan Ganga School, New Nandwani Nagar, Sonipat-131001, Haryana
AN INDIVIDUAL

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, CONFECTIONERY, ICES, HONEY, SYRUPS AND TREACLE, YEAST, BAKING- POWDER, SALT, MUSTARD, VINEGAR, SAVORY SAUCES, CHUTNEY AND PASTES, SPICES, ICE, PROCESSED GRAINS
4165670  03/05/2019
R. RENGANATHAN, PROPRIETOR TRADING AS VASAVI APPALAM
2/107, KAMARAJAR STREET, CHINNA ANUPANADI, CHINTHAMANI, MADURAI-625009, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :05/04/2008
CHENNAI
PAPAD (CEREAL BASED SNACKS), APPALAM
4166450  04/05/2019
SUKHWINDER SINGH & CO.
CIVIL HOSPITAL ROAD, BABA BAKALA SAHIB, DISTT. AMRITSAR (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 02/04/2010
DELHI
Food for Human Consumption, Spices, Tea, Rice, Sugar, Jaggery, Besan (Gram flour), Maida (wheat flour), Suji (Wheat flour), Dalna, Flour & Preparations made from Cereals; Namkeen (cereal based fried snacks), Bhujia (cereal based fried snacks), Snacks, Icecreams, Sweets, Breads, Biscuits, Cakes, Pastry, Confectionery & Bakery Goods.
2896618 02/02/2015
SRI KRISHNA NUTRITIONS (INDIA) PVT. LTD.
trading as ;SRI KRISHNA NUTRITIONS (INDIA) PVT. LTD.
SIKIDARI ROAD,PAJHARAPANI,P.O.BARIDHI,P.S.ORMANJHI,RANCHI-835219,JHARKHAND.
MANUFACTURE & MERCHANT
INDIAN NATIONAL (S).
Address for service in India/Agents address:
GREAT TRADE MARK BUREAU
NEAR KUMAR TAKIES, DHANSAR, DHANBAD - 828 106, JHARKHAND.
Used Since :02/05/2012
To be associated with:
2896617
KOLKATA
Foodstuffs for animals, Agricultural,cattails feeds, horticultural forestry products and grains not included in other
classes, Murgi Dana being included in class-31.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "DOODH"..
THIS IS SUBJECT TO FILING OF TM-M TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF FOR
PROVIDING SERVICE IN THE STATES OF "JHARKHAND, BIHAR." ONLY..
"Kaamyabi Ka Swaad"

2905284  19/02/2015
DHARAMPAL SATYAPAL LIMITED
A-85-86, SECTOR-2, NOIDA-201301, (U.P.)
MANUFACTURERS & TRADERS
AN COMPANY INCORPORATED UNDER COMPANIES ACT.

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :01/05/2001

DELHI
BETAL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHNERS
LIZA CATTLE FEED

3031091  12/08/2015
SH. PANKAJ SINGLA
SH. JIWAN KUMAR
SH. DEEPAK SINGLA
SH. SURINDER KUMAR

trading as ;M/S SHREE RADHEY INDUSTRIES
SUGAR MILL ROAD, JAGRAON, DISTT. LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/04/2009

DELHI

CATTLE FEED INCLUDING KHAL, CHOKER AND CHURI, BEING FOODSTUFFS FOR ANIMALS INCLUDED IN CLASS-31.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., CATTLE FEED and MARK TO BE USED AS A WHOLE.
3109640  27/11/2015
ASHWANI KUMAR
ANMOL SINGLA
ABHISHEK SINGLA
trading as ;SHEETAL INDUSTRIES
KHANNA TO AMLOH ROAD, VILLAGE SHAHPUR, DISTT. FATEHGARH SAHIB-147301 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :23/05/2012
DELHI
Poultry Feed & Aqua Feed - all being Food Stuff for Animals.
PIKU
3131330  18/12/2015
HITESH AGARWAL & ASHISH AGARWAL
G-163, PREET VIHAR, DELHI, (INDIA).
MANUFACTURER AND MERCHANT.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :08/11/2008
DELHI
Agricultural, horticultural and forestry products and grain, supari, mouth freshener & pan masala, live animals, fresh fruits and vegetables, seeds, natural plants and flowers, foodstuffs for animals, malt.
SHIV JYOTI
3133215  21/12/2015
RAKESH KUMAR
trading as ;SHIV OIL INDUSTRIES
HOSHIARPUR ROAD, OPP. P.S. GARDEN, JALANDHAR (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :02/02/2002
DELHI
CATTLE FEED.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as a whole.
3133856  21/12/2015
SHIVALI AGARWAL
trading as ;M/S SHIVALI GRAH UDYOG
KRISHNA NAGAR, PATAHAN ROAD, PALIA KALAN, KHERI (U.P.) INDIA.
MANUFACTURER / MERCHANT.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :06/01/2015
DELHI
EDIBLE LIME (CHUNA).
3139654  28/12/2015
KONARK FRAGRANCES PVT. LTD.
trading as :KONARK FRAGRANCES PVT. LTD.
FH-10 BAMNOLI BUS STAND VILLAGE BIJWASAN P.O. DHUL SIRUS DELHI 110077
MERCHANT AND MANUFACTURER
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :13/04/2014
DELHI
PAN MASALA (BETEL SPICES), SCENTED AND SWEET SUPARI, MOUTH FRESHNERS INCLUDED IN CLASS 31.
CHHAYA DEVI trading as PRABHAT ZARDA FACTORY OVERSEAS
E-37, SECTOR V I I I (8) NOIDA-201301
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
THE KOTTAY.
111/2, HARSH NAGAR, KANPUR - 208 012
Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHNER, SCENTED SUPARI NAD ELAICHI DANA.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ARYA.
THE MARK TO BE READ AS WHOLE.
PEUORE
3189385  18/02/2016
GANGOTRI MINERALS PVT.LTD.
H.O: B-4, NAMDHARI CHAMBER, 9/54, DESH BANDHU GUPTA ROAD, KAROL BAGH, NEW DELHI-110005
Manufacturer & Merchant

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005

Proposed to be Used
To be associated with:
3158489

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLES, SEEDS, LIVE PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT, CATTLE FEED AND CATTLE FEED SUPPLEMENTS, PAN MASALA, PAN PRODUCTS, PAN LEAVES, PAN CHUTNEY, PAN INGREDIENTS, CONSTITUENT OF PAN AND PAN MASALA, MOUTH FRESHENERS, BEETLE NUTS.
3194395  24/02/2016
PRITHVI DHAN AGRO PRIVATE LIMITED
201, CIVIL LINES, NORTH, MUZAFFAR NAGAR, (U.P.) INDIA.
MANUFACTURERS / MERCHANTS.
BODY INCORPORATE

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :07/01/2016

DELHI
FRESH FRUITS AND VEGETABLES.
PRABHUJIONLINE.COM

3521717  08/04/2017
HEMLATA SHARMA AND LAJO KAUR
92 Kansari Para Road, 4th Floor, Flat 4A, Bhawanipore, Kolkata-700025.
Joint Applicant

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
Natural Flowers

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “.COM”..
Proposed to be Used

MUMBAI

Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3548946.
3549239   15/05/2017

BVG LIFE SCIENCES LIMITED
Premier Plaza, 3rd Floor, Above ICICI Bank, Chinchwad, Pune - 411019, Maharashtra, INDIA
MANUFACTURERS MERCHANTS

Body Corporate

Address for service in India/Agents address:
GAURAV KULKARNI
N-15, SNEH PARADISE, RAMBAUG COLONY, PAUD ROAD, KOTHRUD, PUNE-411038.

Used Since :30/03/2017

To be associated with:
3548953

MUMBAI

foodstuffs for animals.
3663732  26/10/2017
PUSHPA BHAGAT
trading as ;PUSHPA BHAGAT
SURI ROAD,TALIT,BARDHAMAN-713141, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :04/10/2017

KOLKATA
PAN MASALA, SWEET SUPARI & MOUTH FRESHENERS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD NO ONE Deluxe Mawa Mix AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL..
3691861   01/12/2017
MR. BIKRAM DAS, TRADING AS ANUPAM SEEDS
VILL & POST – PARULIA, P.S. – SUTI, DIST. MURSHIDABAD, PIN – 742 201, WEST BENGAL
sole proprietorship concern.
Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.
Proposed to be Used
KOLKATA
Seeds & Seedling.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY.
3705599  18/12/2017
BRUNDA E
VegLyfe No.4, Panduranga Temple Compound, Sarraki Village, JP Nagar 1st Phase, Bangalore-560078
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Proposed to be Used
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW 
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND 
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING;
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
CROPZOO

3710271  23/12/2017

CROPZOO

Swapnanagari CHS B-6/302, Indrayani Colony, Opp. Indrayani High School, Talegaon, Chakan Road, Talegaon Dabhade, Pune-410507, Maharashtra, India

Partnership Firm

Address for service in India/Attorney address:

WAGHMARE DHANAJI LAXMAN


Used Since :21/11/2016

MUMBAI

Unprocessed and non-transformed agricultural, aquacultural, horticultural and forestry products; live animals; fresh fruits and vegetables, fresh aromatic herbs; natural plants and flowers; food products and beverages for animals; malt; unprocessed and raw grains and seeds; bulbs, seedlings and seeds; natural turf; live crustaceans; live bait for fishing; unprocessed cereal grains; shrubs; plants; seedlings; trees (plants); fresh citrus fruits; unsawn timber; fodder and Raw and unprocessed grains and seeds, Natural plants and flowers and seedlings and seeds for planting included in class-31
Trade Marks Journal No: 1906, 17/06/2019

3713857 28/12/2017
SHIVTEJ FARMER PRODUCER CO. LTD.
Santrushti Prestige Building, Shop No. 5, Opp. Gosavi Hospital, Narayangaon, Tal. Junnar, Dist. Pune – 410 504
Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since: 12/07/2017

Mumbai
AGRICULTURAL CROPS, FRESH FRUITS & VEGETABLES
3717527    02/01/2018
HOTU GORDHANDAS MAKHJANI
FLAT NO. 501, IMPERIAL RESIDENCY, MAHADEV SOCIETY, GULMOHAR CROSS ROAD NO. 12, NEAR JUHU CIRCLE CORNER, JVPD SCHEME, JUHU, MUMBAI- 400049.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.

Trade Marks Journal No: 1906 ,   17/06/2019           Class 31
M/S. GEOKHEM

# CHARAN SQUARE, DOOR NO. 48-8-2, NAGARJUNA NAGAR, OPP NTR HEALTH UNIVERSITY, NEAR KRANTHI COLLEGE, VIJAYAWADA - 520008, KRISHNA DISTRICT, A.P.,
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:

NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used

CHENNAI

FISH MEAL, ANIMAL FEED STUFFS
3743718  03/02/2018
M/S. GEOKHEM
# CHARAN SQUARE, DOOR NO. 48-8-2, NAGARJUNA NAGAR, OPP NTR HEALTH UNIVERSITY, NEAR KRANTHI COLLEGE, VIJAYAWADA - 520008, KRISHNA DISTRICT, A.P.,
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
FISH MEAL, ANIMAL FEED STUFFS
Madhurshakti
3746604  07/02/2018
MADHUR PASHU AAHAR
Gat no. 373/9/A, Ekhatpur Road, Chandolewadi, Tal: Sangola, Dist: Solapur - 413307
Partnership Firm
Address for service in India/Attorney address:
GIRIJA DESHPANDE
B1, 408, Runwal Seagull, Handewadi Road, Hadapsar, Pune - 411028
Proposed to be Used
MUMBAI
Cattle Feed included in class 31.
3751364   12/02/2018
BARATH.T
NO 13/2, DEEPA FLATS, DEVINAGAR MAIN ROAD, ARUNACHALAM GARDEN, KARAMBAKKAM, PORUR-600116
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
fresh mushrooms, raw mushrooms, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
3752650  13/02/2018
M/S. SHREERUSHAB PROMOTIONS PVT. LTD
NO. #29, 1ST FLOOR, EUREKA JUNCTION, T.B. ROAD, HUBBALLI, DHARWAD DISTRICT - 580 029 KARNATAKA, INDIA
Private Limited

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :12/01/2018

CHENNAI
BETEL NUTS, FRESH, SUPARI (BETEL NUTS)
3804119   12/04/2018
SHALIGRAM B. NIKAM [SHALIGRAM SEEDS COMPANY]
KAPADANE, TAL & DIST: DHULE, GHAR NO. 310, GRAM PANCHAYAT OFFICE DHULE, JALGAON - 424307
PROP.
Address for service in India/Agents address:
YADAV ARVIND KUMAR
AKY & CO.,304-3rd floor, 21st Century Business Centre, Near World Trade Centre, Ring Road, Surat-395002
Used Since :06/05/2016
MUMBAI
Agricultural and Aquacultural crops, horticulture and forestry products and all types of seeds in class 31
3811918  20/04/2018
TIT-BIT FOODS (INDIA) PRIVATE LIMITED.
PLOT NO. A-55, T.T.C. INDUSTRIAL AREA, MIDC, MAHAPE, NAVI MUMBAI- 400 709.
A Company incorporated under the Indian Companies Act

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :27/03/2018

MUMBAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; RAW AND UNPROCESSED GRAINS AND SEEDS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..REGISTERED APPLICATION NO.850187.
4072417  30/01/2019
JHARKHAND ORGANIC FARMS PRIVATE LIMITED
B-23 PRENA SOCIETY SECTOR 4 SHRI NAGAR THANE (W) MH-400604
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS JHARKHAND, ORGANIC or EAT PURE appearing in the label.
4108568 06/03/2019
VETCROSS ANIMAL HEALTH
A/27, SHYAMAL CITY, B/H. TAPOVAN SCHOOL, 150 FEET RING ROAD, MAVDI, RAJKOT-360 004-GUJARAT-INDIA
SMALL ENTERPRISE

Address for service in India/Attorney address:
PRIYANKA B NAGAR, ADVOCATE
V S CONSULTANCY, H/203 RADHEY RESIDENCY, NR. LALGEBI CIRCLE, SP RING ROAD, HATHIJAN, AHMEDABAD - 382445 - GUJARAT INDIA

Used Since: 01/04/2013

AHMEDABAD
FOOD STUFFS FOR ANIMALS INCLUDING IN THE CLASS-31
FRUITY VIKTOR

4138009  04/04/2019
BRAHMIN'S FOODS INDIA PRIVATE LIMITED
MANAKKAD P.O., THODU PUZHA, IDUKKI-685 608, KERALA STATE, INDIA

Body Incorporate

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used

CHENNAI
Agricultural, horticultural and forestry products and grains not included in other classes, live animals, fresh and vegetables, seeds, natural plants and flowers, foodstuffs for animals, malt, fresh fruits, almonds (fruits), mixed fruits, berries, nuts, vegetables and herbs, raw nuts, kola nuts, unprocessed nuts, fresh pine nuts.
4138554   05/04/2019
ASHWANI KUMAR PROP.OF ASHKU FARMS
B-44 harmu housing colony harmu ,ranchi , Jharkhand.pin - 834002
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
KOLKATA
Agricultural and aquacultural crops, horticulture and forestry products
MR. AJAY DIXIT PROPRIETOR OF RECKON CHEMICALS
S/N,25/2/5/2, KUMEDI GAON SEC-F NEAR MR 10 ROAD, INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :08/07/2018
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; living animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt as included in class 31.
414356 10/04/2019
RAVI UPADHYA
#72, Shri Krishna Nilaya, 1st Floor 1st Main, Ganapathi Nagar, Bangalore North, Peenya Small Industries, Karnataka, India, 560058
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since: 02/02/2019
CHENNAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
MichaelQacobson
4148445   16/04/2019
GAURAV SINGHAL TRADING AS INDIAN TOBACCO CO.
H-1419, NARELA, DSIIDC, DELHI-110040
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
DELHI
Agricultural and aquacultural crops, horticulture and forestry products, Algae for human or animal consumption, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Seeds, bulbs and seedlings for plant breeding, Flower bulbs, Plant bulbs, Raw and unprocessed grains and seeds, Natural plants and flowers, Live animals, organisms for breeding, Live animals, Malts and unprocessed cereals, Fresh fruits, nuts, vegetables and herbs, Organic fresh herbs, Organic fresh fruit and vegetables, Mixed fruits [fresh], Fresh noni fruit, Fresh bean sprouts, Fresh brussels sprouts, Supari (Betel nuts), Fresh betel nuts, Foodstuffs and fodder for animals, Animal feeds, Animal feed preparations, Animal feedstuffs, Synthetic animal feed, Mixed animal feed, Animal feed preparations, Formula animal feed, Feeding stuffs for animals, Rice bran [animal feed], Starch pulp [animal feed], Fish meal [animal feed], Preserved crops for animal feeds, Feeding preparations for bees, Feeding substances for bees, Cattle food, Khal Binaula and Mustard khal, Oil Cakes, Cereal cakes for animals, Animal feeds, Foodstuffs containing phosphate for feeding animals, Soy bean meal [animal feed], Preserved crops for animal feeds, Foodstuffs containing phosphate for feeding animals, Foodstuffs and beverages for animals, Milk substitutes for use as foodstuffs for animals, Foodstuffs for animals containing botanical extracts, Residues from malt treatment for use as an animal feed, Artificial milk prepared for use as a feeding stuff for calves, Betel Leaf (Paan), Supari (Betel nuts), Betel nuts, fresh, Fresh betel nuts, Fresh Spanish limes, Raw Nuts, Fresh nuts, Natural plants and flowers,
4150160   17/04/2019
NITIN RATNAKAR JAIN
WARD NO 35 BESIDES DR SUNEJA PURANA CHHAPKHANA, CHHINDWARA-480001
PROPRIETOR
Address for service in India/Attorney address:
AMOGH BHOYAR
SITABARDI, NAGPUR

Proposed to be Used
MUMBAI
AGRICULTURAL AND HORTICULTURAL PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLES, SEEDS INCLUDED IN CLASS 31.
4151670  18/04/2019

BHAV PATEL
91, Patel Farin, Ranipura, Bharuch-393110, Gujarat
INDIVIDUAL

Address for service in India/Agents address:
SUHANI SIMLOTE
Ebizfiling India Private Limited,A-1205-1206, Empire Business Hub, Near Water Tank, Science City Road,Ahmedabad-380060, Gujarat.
Used Since :01/04/2018

AHMEDABAD
Agricultural, horticultural and forestry products and grains; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
KRIANZ

4152012  18/04/2019
SATHI MADAN MOHAN REDDY
Plot No. 578, Ground Floor, Vivekananda Nagar, Kukatpally, Hyderabad-500072, Telangana, India
Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used

CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
SUVIDI

4153034  20/04/2019

K.PAUL THOMAS
KADAMBELIL HOUSE, MANNUTHY P.O., THRISSUR-680 651, KERALA STATE, INDIA

Sole Proprietor

Address for service in India/Attorney address:

LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used

CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
4153260  20/04/2019
SUNIL KHAIRNAR
Plot No. B1/B1, First Floor and Second Floor Mohan Cooperative New Delhi, South Delhi 110044
Individual

Address for service in India/Attorney address:
SANDEEP BISHT
301, Ashadeep Building, 9 - Hailey Road, New Delhi 1

Proposed to be Used

DELHI
ARICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT.
MR.K.SEKAR., TRADING AS M/S.SKY NUTRIENTS.
No:74-A, Thiruvalluvar Nagar, Ramanathapuram, Coimbatore-641 045, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :12/01/2007
CHENNAI
Living Animals, Animal Feeds and Food Stuffs for Animals.
FRAAZO

4153514  20/04/2019

VNF IDEAS PVT LTD
402,SAMARPAN,NEAR HOTEL MIRADOR,A G LINK ROAD’CHAKALA ANDHER (EAST), MUMBAI
BODY INCORPORATE

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
MUMBAI
Fresh fruits and vegetables
4154226   22/04/2019
ETERNA CROP SCIENCES PRIVATE LIMITED
Lotus Enclave, H.No. 3-85/6, Flat No. 302, Plot No. 94, Athvelly (Village), Medchal (Mandal & Dist.), Telangana- 501401
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :14/11/2006

CHENNAI
Seeds; Crop seeds; Raw seeds; Unprocessed seeds; Seeds for sowing; Seeds for planting; Seeds for agricultural purposes; Raw and unprocessed grains and seeds; Unprocessed seeds for agricultural purposes.
4154227  22/04/2019
ETERNA CROP SCIENCES PRIVATE LIMITED
Lotus Enclave, H.No. 3-85/6, Flat No. 302, Plot No. 94, Athvelly (Village), Medchal (Mandal & Dist.), Telangana- 501401
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :27/05/2018
CHENNAI
Seeds; Crop seeds; Raw seeds; Unprocessed seeds; Seeds for sowing; Seeds for planting; Seeds for agricultural purposes; Raw and unprocessed grains and seeds; Unprocessed seeds for agricultural purposes.
4154613   22/04/2019
VETOQUINOL INDIA ANIMAL HEALTH PRIVATE LIMITED
801, Sigma, Hiranandani Business Park, Technology Street, Powai, Mumbai-400076, Maharashtra, India
PVT LTD COMPANY

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Used Since : 30/01/2015

MUMBAI
Animal feeds, strengthening animal forage
Trade Marks Journal No: 1906, 17/06/2019  Class 31

4154617  22/04/2019
VETOQUINOL INDIA ANIMAL HEALTH PRIVATE LIMITED
801, Sigma, Hiranandani Business Park, Technology Street, Powai, Mumbai-400076, Maharashtra, India
Body Incorporate

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :30/01/2016

MUMBAI
Animal feeds, strengthening animal forage
4154817  23/04/2019

MR. ROHIT BATRA  
B-2/229, 2nd Floor, Paschim Vihar, Delhi – 110 063.  
Proprietorship

Address for service in India/Agents address:  
DELHI REGISTRATION SERVICE.  
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.  
Used Since :01/04/2013  
DELHI

Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
4154824  23/04/2019
MR. ROHIT BATRA
B-2/229, 2nd Floor, Paschim Vihar, Delhi – 110 063
Proprietorship
Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since: 01/04/2013
To be associated with:
4154817
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
4155247  23/04/2019
KRISHNA SUPER SPICES (PROPRIETOR: LEENA BABULAL)
Krishna Super Spices, Chelackal Building, Munnar, Kerala-685612
Proprietorship Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :25/01/2019

CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT
sucseed

4155444  23/04/2019

MAHESWARA SASTRY MUKKAMALA
verite biotech no 21 first floor kodigehalli main road,Bangalore ,Karnataka-560091
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002

Proposed to be Used

CHENNAI

Agricultural Products,Organic fresh fruit and vegetables,Fresh Pulses
4155676  24/04/2019

NEERAJ SHARMA S/O SH. BHISHAM DEV SHARMA,
/o H. No. 334, Sector 1, Ambala City - 134003 (Haryana), Proprietor M/s Unique Vet & Pet Care, 64, Sethi Enclave, Narain Garh road, Ambala City 134003 (Haryana)

Individual

Address for service in India/Attorney address:

V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana

Used Since :23/02/2016

DELHI

Dog Food, Foodstuff for Dog, Pet food for dogs, canned food for dogs, chew sticks, FOODSTUFFS FOR ANIMALS, BIRDS AND FISH, CATTLE FISH BONE, BONES FOR DOGS, LITTER FOR ANIMALS, PREPARATIONS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, GRAINS AND SEEDS, LIVE ANIMALS, BIRDS AND FISH, CUTTLEFISH BONE, BONES FOR DOGS, EDIBLE CHEWS FOR ANIMALS, PRODUCTS FOR ANIMAL LITTER, FRESH FRUITS AND VEGETABLES, FOODSTUFFS FOR ANIMALS, BIRDS AND FISH AND ADDITIVES FOR SUCH FOODSTUFFS, DOG FOODS, DOG SNACKS AND TREATS, PET FOODS, CUTTLEFISH BONE, BONES FOR DOGS, EDIBLE CHEWS FOR ANIMALS; PRODUCTS FOR ANIMAL LITTER, FOODSTUFFS AND BEVERAGES FOR ANIMALS, BIRDS AND FISH AND ADDITIVES FOR SUCH FOODSTUFFS AND BEVERAGES, ALL BEING GOODS INCLUDED IN CLASS 31.
4156157    24/04/2019
MUSTER ONLINE PRIVATE LIMITED
"Sai Naman", 2C, MCHS Colony, Sector - 6, HSR Layout, Bengaluru - 560 102, Karnataka
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :19/07/2017
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
4156191  24/04/2019
MUSTER ONLINE PRIVATE LIMITED
"Sai Naman", 2C, MCHS Colony, Sector - 6, HSR Layout, Bengaluru - 560 102, Karnataka
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :19/07/2017
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
KHARI
4156782   24/04/2019
NIKHIL KAPOOR TRADING AS KABIR ENTERPRISES
LALHERI ROAD, KHANNA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/01/2019
DELHI
Cattle Feed & Binola Khal.
4156853  24/04/2019
PRASANNA VENKATARATHNAM
No 3 2nd Street Swamimalai Nagar Jameen Pallavaram Tamil Nadu Chennai- 600117, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :02/08/2018

CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT, FRUIT, FRESH; VEGETABLES, FRESH
Proposed to be Used

DELHI

AGRICULTURE; HORTICULTURE; FORESTRY PRODUCTS; LIVE ANIMALS; FRESH FRUITS; VEGETABLES; SEEDS; FOODSTUFFS FOR ANIMALS; WHEAT; NATURAL PLANTS; FLOWERS AND INCLUDED IN CLASS – 31.
4157264  25/04/2019
SHAFIQ K HUSAIN
24, 2ND MAIN ROAD BRYANT NAGAR TUTICORIN TAMILNADU 628008
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :24/06/2012
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Organic fresh fruit and vegetables; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4158158    25/04/2019
TRAPTI JAIN
182 / A, Jainnagar, Lalghati, Bhopal - 462032, Madhya Pradesh
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Agricultural products, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Organic fresh fruit and vegetables, Organic fresh herbs.
ANURADHA RAWAT
M.I.G-13, Phase-I, Maharishi Dayanand Vihar, Kalyanpur, Bairi, Kanpur (U.P.), India.
Individual
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (M.I.G.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Proposed to be Used
DELHI
CATTLE FEED, FISH FEED, POULTRY FEED, PROTEIN FOR ANIMALS
TESTA
4159855  25/04/2019
RAMESHKUMAR N
M/s. RK EXPORTS & IMPORTS, 6/B13, VAAZHI COMPLEX, ANNA NAGAR, CHECK POST, ODDANCHATRAM, DINDIGUL – 624619
PROPRIETORSHIP

Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
T.V.PAUL
THALIYAN HOUSE, MOOKKANNOOR, PO., ERNAKULAM DIST-683574
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address: 
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :09/02/2015
To be associated with: 
2900999

CHENNAI
CATTLE AND ANIMAL FEED.
4162090   30/04/2019
SIDDHI VINAYAK NATURAL BITES
E-376, 2nd PHASE, BASNI, JODHPUR 342005 RAJASTHAN
PARTNERSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
SUPARI (BETEL NUTS), BETEL NUTS PROCESSED AND UNPROCESSED, MOUTH FRESHNER AND SCENTED BETEL NUTS.
4163060  01/05/2019

SUNMIT .H . GANDHI
A- 103, NATRAJ APARTMENT ,SHIV SHRISTI COMPLEX, MULUND LINK ROAD, MULUND WEST-400080
proprietor

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash

Proposed to be Used

MUMBAI
seeds, grain, agricultural, horticultural, forestry products, natural plants and flowers, fresh fruits and vegetables
4164196  02/05/2019  
SUMATHI V  
trading as ;BUSINESS  
543/1-149/1, SANYASIGUNDU EXTENSION, SRINIVASA NAGAR, KITCHIPALAYAM, SALEM -636015  
MANUFACTURER AND MERCHANTS  
SOLE PROPRIETOR  
Proposed to be Used  
CHENNAI  
GROUNDNUT OIL CAKE
HOPPING TAILS

4164229   02/05/2019
RAJ THAKKAR
1202, C WING, TRIDEV APARTMENT, BHAKTI MARG, MULUND(WEST), MUMBAI-400080

Proposed to be Used

MUMBAI

ALGAE, UNPROCESSED, FOR HUMAN OR ANIMAL CONSUMPTION / SEAWEED, UNPROCESSED, FOR HUMAN OR ANIMAL CONSUMPTION, ALGAROVILLA FOR ANIMAL CONSUMPTION, ANIMAL FOODSTUFFS, ANIMAL FATTENING PREPARATIONS I LIVESTOCK FATTENING PREPARATIONS, LIVE ANIMALS, AROMATIC SAND [LITTER] FOR PETS, RAW BARKS, BEVERAGES FOR PETS, BIRD FOOD, BRAN MASH FOR ANIMAL CONSUMPTION, BRED STOCK, BY-PRODUCTS OF THE PROCESSING OF CEREALS, FOR ANIMAL CONSUMPTION / RESIDUAL PRODUCTS OF CEREALS FOR ANIMAL CONSUMPTION, EDIBLE CHEWS FOR ANIMALS, CUTTLE BONE FOR BIRDS, DISTILLERY WASTE FOR ANIMAL CONSUMPTION, DOG BISCUITS, FISH MEAL FOR ANIMAL CONSUMPTION, FISHING BAIT, LIVE, FLAX MEAL [FODDER], FODDER I CATTLE FOOD / FORAGE, GRAINS FOR ANIMAL CONSUMPTION, GROATS FOR POULTRY, HAY, LIME FOR ANIMAL FORAGE, LINSEED FOR ANIMAL CONSUMPTION I FLAXSEED FOR ANIMAL CONSUMPTION, LINSEED MEAL FOR ANIMAL CONSUMPTION I FLAXSEED MEAL FOR ANIMAL CONSUMPTION, EDIBLE LINSEED, UNPROCESSED / EDIBLE FLAXSEED, UNPROCESSED, LITTER FOR ANIMALS, LITTER PEAT, MEAL FOR ANIMALS, MENAGERIE ANIMALS, OIL CAKE / CATTLE CAKE, PEANUT MEAL FOR ANIMALS, PEANUT CAKE FOR ANIMAL, PET FOOD, QUINOA, UNPROCESSED, RAPE CAKE FOR CATTLE, ROOTS FOR ANIMAL CONSUMPTION, STALL FOOD FOR ANIMAL
KIRANKUMAR PRANVALLABHDAS GANDHI, PROPRIETOR OF GANDHI SONS
Nr. Agan Talav, Nr. Railway Station, Unjha-384170.
Proprietorship Firm
Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India
Used Since :11/02/2013
AHMEDABAD
AGRICULTURAL SEEDS FOR THE STATE JAMMU & KASHMIR ONLY.
2869235  26/12/2014

R.SUNDAR

trading as ;SUNDAR AQUA PRODUCT

NO.533, PALLAVARAM ROAD, GIRUGAMBAKKAM, CHENNAI-600122.

MANUFACTURER AND MERCHANT

Proposed to be Used

CHENNAI

PACKAGED DRINKING WATER
RAINA AQUA

2915271  03/03/2015
PIYUSH BALODIA
trading as ;GOURISHANKER AGRO
GEETA BHAWAN, BEHIND SARASWATI VIHAR, WARD NO-1, BARGARH-768028. ODISHA-INDIA.
MANUFACTURER AND MERCHANT
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA
PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-
ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING
BEVERAGES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD AQUA.
BRITTLE

2925578   19/03/2015
BIPIN KUMAR PATEL
SANTOSH KUMAR VERMA
trading as; M/S. BHABHUTI BEVERAGES LLP
14/944, INDIRA NAGAR, LUCKNOW-226016, U.P.
merchants and manufacturers

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 15/12/2014

DELHI
Beers, mineral and aerated waters, packaged water and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
2995597  26/06/2015
Gaurav Chordia
trading as ; Manufacturing of Drinking Water, Ionizers and Alkaline Water Goods, Aerated Waters
90, Vidhyasagar Colony, Sulisbury Park, Pune-411037
Goods and Services
Address for service in India/Attorney address:
Vanchinathan
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since: 01/01/2012
Mumbai
Manufacturing of Drinking Water, Ionizers and Alkaline Water Goods, Aerated Waters
GOMUKH

2999239  01/07/2015
GANGOTRI MINERALS PVT.LTD.
H.O: B-4, NAMDHARI CHAMBER, 9/54, DESH BANDHU GUPTA ROAD, KAROL BAGH, NEW DELHI-110005
Manufacturer & Merchant

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005
Used Since :10/04/2015

DELHI
DRINKING WATER, MINERAL WATER, AERATED WATER, GANGA JAL AND NON ALCOHOLIC DRINKS AND BEVERAGES, FRUIT DRINKS, FRUIT JUICES, SYRUPES AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3000214  03/07/2015
MR. RAJENDER PARSHAD MEHTA
trading as ;SHUBH FOOD AGRO INDUSTRIES
WARD NO 3 PEER BABA MARRKET, SIWANI MANDI BHIWANI, HARYANA
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
B & T ASSOCIATES
516, FIRST FLOOR, M3A SMG-1, GHAZIABAD 201005 U.P.
Used Since :01/01/2014
DELHI
MANGO JUICE, NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES INCLUDED IN CLASS 32.
SWISS MILITARY

3024787  04/08/2015
M/S PROMOSHIRT SM S.A.,
Quai de I-Allaine 4, Case Postale 68, 2900 Porrentury 2, Switzerland.
Manufacturers & Merchants
A company organized under the laws of Switzerland

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :01/01/1989

DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Words i.e., MILITARY and MARK TO BE USED AS A WHOLE.
3054352    14/09/2015
SHAGUL GUPTA
57, GROUND FLOOR, PASCHIM ENCLAVE, ROHTAK ROAD, DELHI 110087
MERCHANTS & MANUFACTURERS
Used Since :01/04/2012
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
AQUAMANIA
3080610    17/10/2015
SUMEET GUPTA
trading as ;M/s. ROHAN BUBBLES
A-11, YADAV NAGAR, SAMAY PUR, BADLI, DELHI
MANUFACTURER AND MERCHANTS
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since :25/07/2009
To be associated with:
2381661
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3125133 14/12/2015
M/S. PREMIUM WATERS OF INDIA PVT LTD.
PLOT NO. 16, COMPARTMENT NO. 52, MAROL CO-OP INDUSTRIAL ESTATE, MAROL, ANDHERI (EAST), MUMBAI - 400059.
MANUFACTURER & MERCHANT
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Used Since :01/01/2014
MUMBAI
WATER; MINERAL WATER; PACKAGED DRINKING WATER; PREPARATIONS FOR MAKING MINERAL WATER; WATERS [BEVERAGES]; TABLE WATERS; SELTZER WATER; LITHIA WATER; SODA WATER; AERATED WATER; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3141692  29/12/2015

BIJENDER
trading as ;NIRMAL ENTERPRISES
PLOT NO.-1840, HSIIDC, RAI, HARYANA
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :01/12/2015

DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDING SODA WATER; VEGETABLE JUICES [BEVERAGES]; HONEY-BASED BEVE'AGES (NON-ALCOHOLIC —); CIDER, NON-ALCOHOLIC.
3146163 31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
MERCHANTS & MANUFACTURERS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3149568  03/01/2016
SWADESHI PHARMACY PRIVATE LIMITED.
trading as ;SWADESHI PHARMACY PRIVATE LIMITED.
D-22, BASEMENT PANDAV NAGAR, DELHI-110092, INDIA.
MERCHANDS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2015
DELHI
Aerated water, Aqua mineral water, Fruit drinks, Fruit juices, Sharbats, , Cold Drink, Soft Drinks; Sport Drinks; Non-Alcoholic drinks, Soft drinks, Fruit Juices & Squashes; Beer, Stout, Ale, Porter, Syrups.
A K 56
3151510  05/01/2016
DINESH AHUJA
124 - A/524, GOVIND NAGAR, KANPUR, U.P
MANUFACTURER AND MERCHANT.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks, fruit drinks and fruit juices, syrups and other preparations for making beverages
3186695   16/02/2016
ASHISH GUPTA
7/207 A RUDRA RESIDENCY, SWAROOP NAGAR, KANPUR-208002 U.P
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.
Proposed to be Used
DELHI
PACKAGED DRINKING WATER.
PULSE

3188874  17/02/2016

DHARAMPAL SATYAPAL SONS PVT LTD
4828/24, PRAHLAD LANE ANSARI ROAD, DARYANGANJ DELHI

Traders/ Manufacturers

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :01/10/2015

DELHI

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
PEUORE
3189386  18/02/2016
GANGOTRI MINERALS PVT.LTD.
H.O: B-4, NAMDHARI CHAMBER, 9/54, DESH BANDHU GUPTA ROAD, KAROL BAGH, NEW DELHI-110005
Manufacturer & Merchant

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005

Proposed to be Used
To be associated with:
3126888

DELHI
DRINKING WATER, MINERAL WATER, AERATED WATER, GANGA JAL AND NON ALCOHOLIC DRINKS AND BEVERAGES, SOFT DRINKS, AERATED DRINKS, FRUIT DRINKS, FRUIT JUICES, SYRUPES AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3270617.
3483915    15/02/2017
RAJGOPAL A. JOSHI
trading as ;Shri Venkatesh Industries
1/2, Dhanlaxmi Nagar, Near Panchmukki Hanuman Mandir, Shelgi, Dahitane Road, Solapur 413006
Manufacturer & Traders
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Used Since :01/02/2017
MUMBAI
Mineral And Aerated Waters, And Other Non-Alcoholic Drinks; Fruit Drinks And Fruit Juices; Soda, Syrups And Other
Preparations For Making Beverages
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3517187  31/03/2017
PURION DISTILLED WATER PRIVATE LIMITED
trading as :PURION DISTILLED WATER PRIVATE LIMITED
72, BAJAJI NAGAR PADIKUPPAM ROAD, ANNA NAGAR, CHENNAI-600 040
MANUFACTURER AND MERCHANT
BODY INCORPORATE
Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER.
3683453  21/11/2017
DELA INDUSTRIES PRIVATE LIMITED
An Indian Private Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
KOLKATA
Packaged Drinking Water, Mineral Water.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
Trade Marks Journal No: 1906 , 17/06/2019  Class 32

3701366 13/12/2017
UPENDRA KUMAR SHARMA PROPRIETOR OF SHARMA ENTERPRISES
C/O. UPENDRA KUMAR SHARMA, AT. SIRSIYA (NEAR BLOCK GATE), P.O-SIRSIYA, DIST. GIRIDIH, JHARKHAND-815301.
INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-
ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING
BEVERAGES INCLUDED IN CLASS 32.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SRIDA.
3703247  15/12/2017
MR. MANOJ PRASAD, TRADING AS PRASAD ENTERPRISE
13, R. B. S. Road, Khanpukur, P.O.- Angus, Dist.-Hooghly, P.S.- Bhadreswar, Pin- 712 221, West Bengal
Sole Proprietorship Concern

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU,
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
KOLKATA
Packaged Drinking Water, Mineral Water.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
Proposed to be Used

KOLKATA

PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.

NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
3728155   16/01/2018
THOMAS THOMAS
POOTHARA HOUSE, CHAMPAKULAM PO, NEDUMUDI, ALAPPUZHA - 688505
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
preparations for making beverages, milk of almonds [beverage], mineral water [beverages], non-alcoholic fruit juice beverages, soda water, fruit juices / fruit juice
subject to the mark should be use as represented in the trademark application.
AQUA FEST

3742354  01/02/2018

S.J.WATER FARMS
NO.41, VEDANGINALLUR, SIRUVANUR KANDIGAI, (UTHUKOTTAI MAIN ROAD), TIRUVALUR(DT)-631203

partnership firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI

Packaged drinking water, fruit beverages and fruit juices; syrups and other preparations for making beverages.
GOODRIICH

3753359   14/02/2018

GIRISH FOODS & BEVERAGES PVT. LTD
712, B Ward Raviwar Peth, Kolhapur - 416 012

Body Incorporate

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Proposed to be Used

MUMBAI

Packaged Drinking Water, Soft Drink and Other Preparation of Beverages

*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
3765100 27/02/2018
SHRESHT AQUVO LABS INDIA PRIVATE LIMITED
#12-08-29/2, NEAR AG COLLEGE, SURYALANKA ROAD, BAPATLA, GUNTUR DISTRICT, ANDHRA PRADESH - 522101
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
waters [beverages]
subject to the mark should be use as represented in the trademark application within the state of Andhra pradesh.
3765854    27/02/2018
MOHAMMED ASHRAF
JUICE DAY, 401, 5TH A MAIN, 2ND BLOCK, HRBR LAYOUT, KALYAN NAGAR, BANGALORE - 560043
THE TRADE MARK ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
CELEBRITY - First Choice Of The Celebs

3770790   06/03/2018
VIVEK MATHUR
HOUSE NO. 9, SCHEME NO. 2, ROAD NO. 3, NAYI AABADI, MANDSAUR, MADHYA PRADESH - 458001
Individual

Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016,M.P.

Proposed to be Used
MUMBAI
Waters [beverages]; Mineral waters [beverages]; Bottled drinking water
BISLERI INTERNATIONAL PRIVATE LIMITED.
WESTERN EXPRESS HIGHWAY, ANDHERI -EAST, MUMBAI-400 099. MAHARASHTRA-INDIA.
PRIVATE LIMITED

Address for service in India/Agents address:
RAJESH SANAT UPADHYAYA
M/s RSU LEGAL, D/003, VISHAL APPARTMENTS, OPP. ANDHERI GYMKHANA, SIR M. V. ROAD, ANDHERI (EAST),
MUMBAI-400 069.

Proposed to be Used
MUMBAI
Packaged drinking water, Mountain water, Spring water, Cordial, Barely water, Ready to serve beverages, Soda, Masala soda, All kinds of Soda Drinks, Soft drinks & other non-alcoholic drinks, Concentrates, Extracts & Essence for making non-alcoholic beverages & drinks, Vegetables Juices & drinks, Synthetic sweetened aerated & ready to serve beverages, Beers, Stout, Lager, Ale, Porter; Minerals Non-Aerated & Aerated Waters; Flavored Water; Purified/Ozonized drinking water, other Non-Alcoholic Mix Drinks [including aloe vera]; Mix Fruit Drinks; Fruit Cider Drinks; Fruit Drinks; Fruit Juices; Fruit Nectar; Fruit Extracts; Fruit Pulps; Fruit Syrup; squashes ; Crushes; ice-tea, Sherbets/Sarbat & Other Preparations for making Beverages; Whey Beverages; Non-Alcoholic Malt Beverages; other Non-Alcoholic Beverages & Cocktails Drinks; Energy Drinks; Isotonic, Hyper-tonic, Hypo-tonic & Tonic Water Drink; Lithia Water & seltzer & table; Lemon, Ginger & Jeera Masala Drinks; honey based beverages; Effervescent powders for drinks.

*THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.*

*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
AMRIT VELA TRUST
WAHEGURU NIWAS, B. K. NO. 481, R. NO. 962, LAL CHAKKI ROAD, ULHASNAGAR, DIST- THANE- 421004,
MAHARASHTRA, INDIA
Trust
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :03/09/2014
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
syrups AND OTHER PREPARATIONS FOR MAKING BEVERAGES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
PEPSI THAT'S WHAT I LIKE
Priority claimed from 30/01/2018; Application No. : 87776816 ;United States of America
3902052  30/07/2018
PEPSICO, INC.
700 Anderson Hill Road, Purchase, New York 10577, United States of America
a corporation organized and existing under the laws of North Carolina
Address for service in India/Attorney address:
K & S PARTNERS
515 - B, Platinum Tower, 5th Floor, Sohna Road, Sector - 47, Gurgaon - 122002, National Capital Region, India
Proposed to be Used
To be associated with:
417908
DELHI
Soft drinks.
4072418   30/01/2019
JHARKHAND ORGANIC FARMS PRIVATE LIMITED
B-23 PRENA SOCIETY SECTOR 4 SHRI NAGAR THANE (W) MH-400604
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-
alcoholic preparations for making beverages
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS JHARKHAND,
ORGANIC or EAT PURE appearing in the label.
AQUAFEEL
4138539 05/04/2019
DEEPAK KUMAR JAIN TRADING AS - AQUAFEEL
Sr.No.59 Hissa No.2/15/5, Soham Homes, Kondhwa BK, Pune -411048, Maharashtra, India
Proprietor
Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.
Used Since :22/04/2013
To be associated with:
3082177
MUMBAI
PACKAGED DRINKING WATER
4144795  11/04/2019
M/S. SINQ BEVERAGES PRIVATE LIMITED
A-179, Ekta Apartments, Paschim Vihar, New Delhi-110063
A company established and existing under the laws of India

Address for service in India/Attorney address:
PURVA CHUGH
8/2 Rajinder Nagar, New Delhi-110060

Proposed to be Used
DELHI
Beer, packaged water, spring water, aerated water, soft drinks, fruit juices, syrups and other non-alcoholic drinks
4145477    12/04/2019
MANOJ KUMAR JAISWAL
trading as ;MONOJ ENTERPRISE
TAKI ROAD, BAMUNMURA, BARASAT, NORTH 24 PARGANAS, KOLKATA 700128, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT

Proposed to be Used
KOLKATA
DRINKING WATER.
Trade Marks Journal No: 1906, 17/06/2019  Class 32

4147212  13/04/2019
Dhanraj Baliram Kolambe
Flat No. 303, C-Wing, Om Sai Comp, Ram Nagar, Shirgaon, Thane-421503
Proprietor

Address for service in India/Attorney address:
Anil Kumar Dhanotiya
Office No. 3 Kala Nivas, Near Maharana Pratap Garden, Bajirao Road, Pune - 411030

Proposed to be Used
Mumbai

Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
CHINAB

4147973  15/04/2019

SHAKTI ARORA S/O AMRIT LAL
261 A Medical Enclave Circular Road Amritsar (Pb)

Individual

Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607

Proposed to be Used

DELHI

mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
4149229    16/04/2019
MR. AFROZ QURESHI
14-1-484, Opp. SBH Bank, Aghapura, Durusalam, Hyderabad- 500 001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
CHENNAI
Mineral Water (Packaged Drinking Water) And Aerated Water
4149774    17/04/2019

ALKESH NARANBHAI PATEL - M/S. RAJENDRA ENTERPRISE
B/2, AMUL ESTATE, OPP. SHETAL ESTATE, NR. RAILWAY CROSSING, SARKHEJ, AHMEDABAD, GUJARAT - 382210, INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:

GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, NR. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 01/07/2017

AHMEDABAD

BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
4151671    18/04/2019

BHAV PATEL
91, Patel Farin, Ranipura, Bharuch-393110, Gujarat

INDIVIDUAL

Address for service in India/Agents address:
SUHANI SIMLOTIE
Ebifiling India Private Limited,A-1205-1206, Empire Business Hub, Near Water Tank, Science City Road,Ahmedabad-380060, Gujarat.

Proposed to be Used
AHMEDABAD

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
KRIANZ

4152013  18/04/2019

SATHI MADAN MOHAN REDDY
Plot No. 578, Ground Floor, Vivekananda Nagar, Kukatpally, Hyderabad-500072, Telangana, India

Individual

Address for service in India/Attorney address:

MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used

CHENNAI

Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
SUVIDI

4153035   20/04/2019

K.PAUL THOMAS
KADAMBELIL HOUSE,MANNUTHY P.O.,THRISSUR-680 651,KERALA STATE,INDIA

Sole Proprietor

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

CHENNAI

Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
4153261  20/04/2019
SUNIL KHAIRNAR
Plot No. B1/B1, First Floor and Second Floor Mohan Cooperative New Delhi, South Delhi 110044
Individual
Address for service in India/Attorney address:
SANDEEP BISHT
301, Ashadeep Building, 9 - Hailey Road, New Delhi 1

Proposed to be Used
DELHI
FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4153913    22/04/2019
MR. JADAV SARDAR PROPRIETOR OF G.R.S. WATER
VILL. KHURIGACHI, PO. SONARPUR, PS. NARENDRAPUR, DIST. 24 PGS (S), PIN. 700150
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Used Since :22/02/2019
KOLKATA
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
Autorickshaw

4154510  22/04/2019

CHAKRA BREWERY & DISTILLERY PRIVATE LIMITED
H.No. 320 phase 2, Ramdarbar Colony, Chandigarh-160002

A COMPANY DULY INCORPORATED UNDER THE INDIAN COMPANY LAW

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

Beer; Beverages, non-alcoholic; Fruit-based beverages; Vegetable-based beverages; Mineral water [beverages]; Soda water; Whey drinks; Sports drinks; Energy drinks; Soft drinks; Frozen carbonated drinks
4154818  23/04/2019

MR. ROHIT BATRA
B-2/229, 2nd Floor, Paschim Vihar, Delhi – 110 063.
Proprietorship

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :01/04/2013

DELHI

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4154825  23/04/2019
MR. ROHIT BATRA
B-2/229, 2nd Floor, Paschim Vihar, Delhi – 110 063
Proprietorship
Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :01/04/2013

DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
SYLO
4155186  23/04/2019
A.SHANMUGAM
trading as ;SIDAR AQUA INDUSTRY
NO.70, S.NO.104/2A1C, 200FEET BYPASS SERVICE ROAD, SIVABOOTHAM, NEAR VARAGI TEMPLE, VANAGARAM,
CHENNAI-600 095
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER
TOPKING
4155303   23/04/2019
MINAKSHI KHANDELWAL TRADING AS M/S. BALAJI BEVERAGES
V/4, RAMPUR GARDEN, BAREILLY, U.P.-243001
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
MIGHTY LITTLE BHEEM

4155821   24/04/2019

M/S. GREEN GOLD ANIMATION PRIVATE LIMITED
A1101, The Platina, 11th Floor, A Block, Gachibowli, Hyderabad – 500 032, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

4156071    24/04/2019
GORURAL FOODS & BEVERAGES PRIVATE LIMITED
C/O SUNIL KR, KUMAR ENCLAVE, H. NO:- 257, W. NO:- 12, GANDHI CHOWK, NEAR SURI SCHOOL ROAD, MADHUBANI,
PIN:- 847211, BIHAR
AN INDIAN PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.
Used Since :12/03/2018
KOLKATA
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4156160  24/04/2019
MUSTER ONLINE PRIVATE LIMITED
"Sai Naman", 2C, MCHS Colony, Sector - 6, HSR Layout, Bengaluru - 560 102, Karnataka
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :19/07/2017
To be associated with:
3540608, 3540615

CHENNAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
CALLI
4156495    24/04/2019
The Sunrider Corporation D.B.A Sunrider International
1625 Abalone Avenue Torrance, California 90501, U.S.A
A Utah Corporation
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
To be associated with:
669550
DELHI
Mineral and aerated waters and other non-alcoholic drinks; herbal beverages; syrups, powders and other preparations for making herbal beverages; herbal teas; concentrates used in the preparation of drinks.
NUPLUS

4156496   24/04/2019
The Sunrider Corporation D.B.A Sunrider International
1625 Abalone Avenue Torrance, California 90501, U.S.A
A Utah Corporation

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
669892

DELHI
Mineral and aerated waters and other non-alcoholic drinks; herbal beverages; syrups, powders and other preparations for making herbal beverages; herbal teas; concentrates used in the preparation of drinks.
QUINARY
4156498  24/04/2019
The Sunrider Corporation D.B.A Sunrider International
1625 Abalone Avenue Torrance, California 90501, U.S.A
A Utah Corporation

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Mineral and aerated waters and other non-alcoholic drinks; herbal beverages; syrups, powders and other preparations for making herbal beverages; herbal teas; concentrates used in the preparation of drinks.
4156839   24/04/2019

ABHILASH HARI NAIR
C/o R Hari Kumar, 469 Sector 17, Second Floor, Sarwahit Apartment, Pocket A, Dwarka, Gate Number 3, South West Delhi- 110075
Individual

Address for service in India/Agents address:
RIJU MONI PATHAK
1ST FLOOR, HOTEL MADHUBAN, N.C. ROAD, NEAR KAMRUPIA, NAAMGHAR, TEZPUR, ASSAM-784001.

Proposed to be Used
DELHI
Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
MONSTER MANGO LOCO

Priority claimed from 29/10/2018; Application No. : 2018-134287 ; Japan

4157711 25/04/2019

MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
1457869, 3354414

CHENNAI
Non-alcoholic beverages.
MONSTER PIPELINE PUNCH
Priority claimed from 29/10/2018; Application No. : 2018-134285 ;Japan

4157714   25/04/2019
MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
1457869, 3598203, 3856611

CHENNAI
Non-alcoholic beverages.
4157788    25/04/2019
RAHUL KOLAR, PROPRIETOR, SHREEM FOOD WORKS
181, Jawahar Nagar, Indore-452012 (M.P.)
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
SYRUPS FOR BEVERAGES, NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
Gajendra Pal Singh

C3/21, Orchid Harmony, Applweood Township, Shantipura Crossing, S P Ring Road, Ahmedabad (Gujarat)-380058

The Trademark Act-1999

Address for service in India/Attorney address:

Vanchinathan
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

Ahmedabad

Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
NV'S WOW

4158321  26/04/2019

NV DISTILLERIES & BREWERIES PRIVATE LIMITED
10TH FLOOR, VANDANA BUILDING, 11 TOLSTOY MARG, NEW DELHI-110001, INDIA
MANUFACTURERS AND MERCHANTS

Proposed to be Used
To be associated with:
1798945, 1800434
DELHI
BEER
TheMoller

4158743   26/04/2019
KARUN KAUROA
87, MANJIT NAGAR, PATIALA-147001
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI

Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4159682  27/04/2019
NARESH NAHLANI S/O KANHAIYALAL NAHLANI
140, SHIVGORA KH NAGAR, MODEL TOWN, MALVIYA NAGAR, JAIPUR- 302017, RAJASTHAN
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Proposed to be Used
AHMEDABAD
SHARBAT INCLUDED IN CLASS 32.
4159794  27/04/2019
GOBIND RAM KAHAN CHAND
B-27, LAWRENCE ROAD, INDL. AREA, NEW DELHI-110035
PARTNERSHIP FIRM
Address for service in India/Agents address:
KALRA ASSOCIATES,
A-99, PANKHA ROAD, OPP. BUS TRML. UTTAM NAGAR, NEW DELHI - 110 059.
Used Since :04/04/2018
DELHI
Syrups for making Beverages, Fruit Juices, Sharbat (syrups), Non alcoholic drinks and other preparation for making beverages being included in class 32
4160244  27/04/2019
AAFTAB SALIM TRADING AS M/S. FRESH UP FOODS AND DRINKS
14/33, BEHIND SK ROADLINES, KHANKAH WARD, BURHANPUR-450331, (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Fruit beverages and fruit juices
ROOH TAAZA
4160378 27/04/2019
AZIZUL HASAN (TRADING AS M/S NAMAN INDIA)
HOUSE NO. 161 NEAR JAMA MASJID BAHERI BRAHMANAN MORADABAD U.P.- 244402
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Proposed to be Used
DELHI
soft drinks, energy drinks, fruit juice, fruit drinks, non alcoholic and other preparation.
HARISH G. SHETTY
A-5, Shalimar Apartments, S. V. Road, Andheri (West), Mumbai – 400 058.

SINGLE APPLICANT

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
To be associated with:
3578733

MUMBAI

Soft drink concentrates, beverages, non–alcoholic cocktails, non–alcoholic drinks, syrups and other preps. for making beverages, fruit juices, fruit drinks, vegetable juice, sweet drinks prepared with rice and malt, lemonades and syrup for lemonade
4163972  02/05/2019
MR. DIVESH KAUSHIK PROP. OF SHIV JAGESHWAR ENTERPRISE
KH. NO.410/1, GROUND FLOOR, LAXMI NAGAR VILLAGE, BURARI, DELHI-110084
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Proposed to be Used
DELHI
SOFT DRINKS, JUICES, Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.
BHUMI SUTRA
4164202    02/05/2019
EARTHOS GLOBAL LLP
603-604, Shreyas, Plot C-1, Sector-23, Nerul (E) Navi Mumbai 400706, Maharashtra
Limited liability partnership
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :25/08/2018
MUMBAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
SWAG

2990551  21/06/2015
RANA SUGARS LIMITED
trading as ;RANA SUGARS LIMITED
S.C.O. 49-50, SECTOR-8C, MADHYA MARG, CHANDIGARH-160009
Merchants & Manufacturers

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES
SWISS MILITARY
3024788 04/08/2015
M/S PROMOSHIRT SM S.A.,
Quai de I-Allaine 4, Case Postale 68, 2900 Porrentury 2, Switzerland.
Manufacturers & Merchants
A company organized under the laws of Switzerland
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :01/01/1989
DELHI
Alcoholic beverages(except beers)
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., MILITARY and MARK TO BE USED AS A WHOLE.
POURITOUT.CO
3030155 12/08/2015

JIL TRADING PRIVATE LTD.
4TH FLOOR, BHANDARI HOUSE-91, NEHRU PLACE, NEW DELHI-110019.
MANUFACTURERS AND TRADERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :01/05/2015

To be associated with:
3030143, 3030151

DELHI
ALCOHOLIC BEVERAGES INCLUDED IN CLASS 33.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3030151.
IICEVODKA.COM

3030171  12/08/2015
JIL TRADING PRIVATE LTD.
4TH FLOOR, BHANDARI HOUSE-91, NEHRU PLACE, NEW DELHI-110019.
MANUFACTURERS AND TRADERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIE ACT.

Address for service in India/Agents address:
The ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Used Since :01/05/2015

To be associated with:
2169429, 2431676

DELHI

ALCOHOLIC BEVERAGES INCLUDED IN CLASS 33.
COMEJOINME.IN

3030175  12/08/2015
JIL TRADING PRIVATE LTD.
4TH FLOOR, BHANDARI HOUSE-91, NEHRU PLACE, NEW DELHI-110019.
MANUFACTURERS AND TRADERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :01/05/2015
To be associated with:
3030163
DELHI
ALCOHOLIC BEVERAGES INCLUDED IN CLASS 33.
3146164  31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
MERCHANTS & MANUFACTURERS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS).
JIL TRADING PRIVATE LIMITED
4TH FLOOR, BHANDARI HOUSE, 91, NEHRU PLACE, NEW DELHI-110 019
Manufacturers, & Traders
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 01/01/2016

DELHI
Alcoholic beverages included in class 33.
3184121    12/02/2016
FRATELLI WINES PVT. LTD.
A-35, BRIJ GREENS, VILLAGE SATBARI, MEHRAULI, NEW DELHI-110030
MANUFACTURERS, TRADERS AND EXPORTERS
Address for service in India/Attorney address:
ASHOKA & CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, NEW DELHI - 110 001
Proposed to be Used
DELHI
WINES; INCLUDED IN CLASS 33
CARIBBA

3706315    19/12/2017
CRAIG HENRIQUES
RHEA ESTATES, GONVOLLOY NUDEM, SLECETE, GOA, MARGAON-403604

THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Alcoholic Beverages, Except Beer, Whisky, Wine, Brandy, Rum, Vodka, Gin, Liqueurs, Cocktails, Alcoholic Beverages, Except Beer, Distilled Beverages, Spirits [Beverages]
BROWN & GOLD

3710216   23/12/2017

CONSTELLATION SPIRITS LLC
5201, Bunker Hill Ln, Santa Clara, CA 95054, United State of America

Other

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhunam, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since : 25/11/2007

MUMBAI

WINE, SPIRITS & LIQUOR (ALCOHOLIC DRINKS)
Used Since: 08/08/2015

MUMBAI

ALCOHOLIC BEVERAGES (EXCEPT BEERS)

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
4144796  11/04/2019
M/S. SINQ BEVERAGES PRIVATE LIMITED
A-179, Ekta Apartments, Paschim Vihar, New Delhi-110063
A company established and existing under the laws of India

Address for service in India/Attorney address:
PURVA CHUGH
8/2 Rajinder Nagar, New Delhi-110060

Proposed to be Used
DELHI
All alcoholic beverages (excluding beer)
Trade Marks Journal No: 1906, 17/06/2019  
Class 33

LEONARA ENTERPRISES LLP  
NAVA SAHYADRI SOCIETY,S NO 44 PL 12 KARVE NAGAR KOTHRUD,PUNE,Pune,Maharashtra,411052,  
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Agents address:  
NEHA SUHAS PATIL  
15, Prarambh, Attrey Society,Near Deep Bunglow Chowk,Model Colony, Pune-411016.

Proposed to be Used  
MUMBAI  
MANUFACTURING OF ALCOHOLIC BEVERAGES
Bold Warrior

4149355    16/04/2019

BOUDH DISTILLERY PRIVATE LIMITED
C-84, Palashpalli Air Port Area, Bhubaneswar-751020, Odisha
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
ALCOHOLIC BEVERAGES, EXCEPT BEERS; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
KRIANZ

4152014  18/04/2019

SATHI MADAN MOHAN REDDY
Plot No. 578, Ground Floor, Vivekananda Nagar, Kukatpally, Hyderabad-500072, Telangana, India
Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used
CHENNAI
Alcoholic beverages, cocktails, distilled beverages, gin, liqueurs, rum, vodka, whisky, wine.
DAMAO

4153523  22/04/2019
KHEMANI DISTILLERIES PRIVATE LIMITED
RINGANWADA, KACHIGAM ROAD, DAMAN- 396 210
Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Proposed to be Used
AHMEDABAD
WINES, SPIRITS AND LIQUEURS INCLUDING INDIAN MADE FOREIGN LIQUOR INCLUDED IN CLASS – 33.
Autorickshaw
4154511  22/04/2019
CHAKRA BREWERY & DISTILLERY PRIVATE LIMITED
H.No. 320 phase 2, Ramdarbar Colony, Chandigarh-160002
A COMPANY DULY INCORPORATED UNDER THE INDIAN COMPANY LAW
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Alcoholic Beverages Except Beers
4155421  23/04/2019
TAGAAR BEVERAGES PRIVATE LIMITED
Shop No. 63, Shivaji Road, Nashik, Maharashtra, Pin code- 422001
Artificial person
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Proposed to be Used
MUMBAI
Alcoholic beverages [except beers]
Naati No.1
4156939  24/04/2019
ALCO SPIRITS PVT. LTD.
Block No-18, B-2, Shant Vihar, Sector-1, Parwanoo, Tehsil Kasauli, Distt. Solan, HP
A Company Duly incorporated under the Indian Company Law
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Alcoholic Beverages except Beers
CRONUS
4158700  26/04/2019

ARUN SEBASTIAN
Chackichery House, Kavaraparambu, Nayathodu Post, Angamaly-683572
Individual

Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.

Proposed to be Used
CHENNAI
Alcoholic beverages, except beers; alcoholic preparations for making beverages, peppermint liqueurs, perry, pre-mixed alcoholic beverages, other than beer-based, rice alcohol, rum, sake, spirits [beverages] vodka, whisky, wine
Mikel
4158716   26/04/2019
KARUN KAURA
87, MANJIT NAGAR, PATIALA-147001
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
DELHI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages
CrazyBoxer
4158734   26/04/2019
KARUN KAURA
87,MANJIT NAGAR,PATIALA-147001
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
DELHI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages
TalsonsReserve
4158737  26/04/2019
KARUN KAURA
87,MANJIT NAGAR,PATIALA-147001
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHAUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
DELHI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages
ROMANE VODKA
4160923  29/04/2019
UNITED BROTHERS DISTILLERIES PRIVATE LIMITED
A-SECTOR, NAHARLAGUN-791110, ARUNACHAL PRADESH, DISTRICT-PAPPUMPARE
AN INDIAN COMPANY
Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India

Proposed to be Used
KOLKATA
VODKA
2894643  06/02/2015
S. MUHAMMAD
trading as RAJESH GOLD BEEDIES
G.M. ROAD, NEHRU NAGAR, SAGAR-577401 SHIMOGA DISTRICT, KARNATAKA, INDIA
MANUFACTURER AND MERCHANT
Used Since: 01/04/1992
CHENNAI
BEEDIES
3059319  18/09/2015
NOOR MOHAMMAD
trading as; BANGAL TOBACCO COMPANY
SHAHABAD, DIST. HARDOI [U.P.]
MANUFACTURER, MERCHANTS & TRADERS
Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.
Used Since: 27/10/1998
To be associated with:
927762
DELI
PAN MASALA, FLAVOURED ELAICHI, BETELNUTS, KHAINI, SCENTED SUPARI, MOUTH FRESHNER
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE BENGALI.
KITE
3140394   28/12/2015
HITESH AGARWAL
G-163, PREET VIHAR, DELHI
MANUFACTURER & MERCHANT
INDIVIDUAL

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Proposed to be Used
DELHI
Tobacco, raw or manufactured including guthka, khaini & jarda, smokers, articles, matches.
3146165  31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
MERCHANTS & MANUFACTURERS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Proposed to be Used
DELHI
TOBACCO, SMOKERS ARTICLES, MATCHES.
3147777 01/01/2016
OM PRAKESH CHAURASIA
trading as ;OM JI ENTERPRISES
D-159 GALI NO 8 RAJIV NAGAR DLF SAHIBABAD GHAZIABAD U.P
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2015
DELHI
CHEWING TOBACCO, SMOKING TOBACCO, BIDI, CIGARETTE, ZARDA, KHAINI, PAN MASALA, SNUFF, QIWAM, ZAFRANI PATTI, CIGAR AND MATCH BOX INCLUDED IN CLASS 34.
3151927  06/01/2016
CHHAYA DEVI
trading as ;PRABHAT ZARDA FACTORY OVERSEAS
E-37, SECTOR V I  I (8) NOIDA-201301
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
THE KOTTAY.
111/2, HARSH NAGAR, KANPUR - 208 012
Proposed to be Used
DELHI
CHEWING TOBACCO, QUIWAM AND KHAINI.
3170789  28/01/2016
AMERICAN-CIGARETTE COMPANY (OVERSEAS) LIMITED
Route de France 17, 2926 Boncourt, Switzerland
Manufacturers
A company organised and existing under the laws of Switzerland.

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
To be associated with:
1578089

DELHI
Cigarettes; tobacco; tobacco products; lighters; matches; smokers' articles.
3171415  29/01/2016
DHARAMPAL SATYAPAL SONS PVT LTD
4828/24, PRAHLAD LANE ANSARI ROAD, DARYANGANJ DELHI
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since: 01/11/2015
DELHI
CHEWING TOBACCO, ZARDA, KHAINI, GUTKA, QUIWAM INCLUDED IN CLASS 34.
3568599    12/06/2017
IUNUS SARKAR
trading as ;SAAN BIRI
VILL: BILASPUR, P.O.: KALIGANJ,P.S. JALANGI,PIN: 742305
MANUFACTURER & MERCHANT
Used Since :01/01/2000
KOLKATA
BIRI.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NUMERAL 121 AND
ALL DESCRIPTIVE MATTERS..
3639676 20/09/2017
SANJAY KUMAR LOHIA
trading as ;SANJAY KUMAR LOHIA
MARWARI PARA, SAMBALPUR, ODISHA-768001, INDIA
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since: 05/07/2017
KOLKATA
ZARDA (CHEWING TOBACCO), KHAINI, MANUFACTURED TOBACCO, GUTKHA, BIRI, MATCH BOX, UNMANUFACTURED TOBACCO & MALLI TOBACCO.
3720736  06/01/2018
MR. VIVEK BALIRAMJI WARETWAR
10/388, NEAR NAVEEN SCHOOL, BEHIND RAILWAY WATER TANK, SHUKARWARI BAZAR, GUDHIYARI, RAIPUR (CHATTISGARH)
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
CIGARETTE
Kokanchi Rani

3771858  07/03/2018

DHIRAJ CHANDRAKANT SURYAWANSHI
289, JAMWADI, PATEL CHOWK, SANGLI, TAL-MIRAJ, DIST-SANGLI, MAHARASHTRA, INDIA

Sole Proprietor

Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.

Proposed to be Used

MUMBAI

TOBACCO, LEAF TOBACCO, RAW TOBACCO, TOBACCO POWDER, TOBACCO SUBSTITUTE, MANUFACTURED TOBACCO, CIGARETTE TOBACCO, FLAVORED TOBACCO, KHAINI (RAW TOBACCO), SMOKING TOBACCO, TOBACCO POUCHES, TOBACCO PRODUCTS, CHEWING TOBACCO, SNUFF, SMOKERS' ARTICLES, LIGHTERS FOR SMOKERS AND MATCHES INCLUDED UNDER CLASS 34
3782367   19/03/2018
MR. PRAVEEN KUMAR GUPTA, S/O.- MURARI LAL GUPTA
M/s. TOP TOBACCO COMPANY, LOHA MANDI, GWALIOR-474003 (M.P.) INDIA.
PROPRIETOR

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since : 20/07/1992

MUMBAI
BIDI, INCLUDED IN CLASS -34
SHAIK YASADANI
trading as ;PROP. BANDAM BEEDI COMPANY
D.NO.420, NCC COLONY ,6TH STREET, DYCUS ROAD, NELLORE-524003, ANDHRA PRADESH, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
MD. HAFEEZ, ADVOCATE
21-3-133, JHANDA STREET, NEAR. WATER TANK, CHINA BAZAAR, NELLORE - 524001, ANDHRA PRADESH, INDIA
Used Since :01/07/2017
CHENNAI
BEEDIES
Musafirone

4109780 07/03/2019
EMGREEN IMPEX LIMITED
H-1419, GROUND FLOOR, NARELA, DSIIDC, DELHI- 110040
Manufacturer
BODY-INCORPORATE
Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091
Used Since :01/04/2013

DELHI
Tobacco and tobacco products (including substitutes), bidi, Articles for use with tobacco, Ashtrays, Cases (Cigarette -), Cigar and cigarette boxes, not of precious metal, Chewing tobacco, Cigarette lighters of precious metal, Cigarette lighters, Cigarette filters, Cigarette cutters, Cigarettes, cigars, cigarillos and other ready-for-use smoking articles, Cigarette tobacco, Electronic cigarettes, Electronic cigarette liquid [e-liquid] comprised of flavorings in liquid form used to refill electronic cigarette cartridges, Electronic cigars, Flavourings for tobacco, Lighters for smokers, Inhalers for use as an alternative to tobacco cigarettes, Matches, Loose, rolling and pipe tobacco, Matchboxes, Personal vaporisers and electronic cigarettes, and flavourings and solutions therefor, Snuffboxes, Tobacco containers and humidors, Tobacco substitutes not for medical purposes.
Trade Marks Journal No: 1906, 17/06/2019 Class 34

4144639  11/04/2019
KASHYAP SURESHBHAI SHAH
64, URMI SOCIETY, NEAR GOWARDHAN NATHJI HAVELI, PRODUCTIVITY ROAD, VADODARA-390007, GUJARAT, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aptment, B/h Dr. Swadiya''s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.

Proposed to be Used
AHMEDABAD
CIGARETTES, CIGAR, BIDIES, SMOKER ARTICLES, CHEWING TOBACCO AND TOBACCO PRODUCTS INCLUDED IN
CLASS 34.
Trade Marks Journal No: 1906, 17/06/2019  Class 34

4147383  15/04/2019  
MUSTFA CHITALWALA  
1/2/3, 6th floor, Sunbeam Chambers, Vitthaldas Thackarsey Marg, New Marine Lines, Opposite Liberty Cinema, Mumbai - 400020, Maharashtra, India  
Individual  

Address for service in India/Attorney address:  
ADV. PAYAL JAIN  
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059  

Proposed to be Used  
MUMBAI  
Tobacco and tobacco substitutes; cigarettes and cigars; electronic cigarettes and oral vaporizers for smokers; smokers' articles; matches, as covered under Class 34
KRIANZ

4152015  18/04/2019
SATHI MADAN MOHAN REDDY
Plot No. 578, Ground Floor, Vivekananda Nagar, Kukatpally, Hyderabad-500072, Telangana, India
Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used
CHENNAI
Tobacco and tobacco substitutes; cigarettes and cigars; electronic cigarettes and oral vaporizers for smokers; smokers' articles; matches.
PARKLANE

4152216  19/04/2019
LAXMI VENTURES (INDIA) LTD
36-40, MAHALAXMI BRIDGE, ARCADE, MAHALAXMI, MUMBAI - 400034, MAHARASHTRA, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI

TOBACCO, TOBACCO SUBSTITUTES, CIGARETTES, CIGARETTE TOBACCO, CHEWING TOBACCO, MANUFACTURED
TOBACCO, TOBACCO POWDER, CIGARATTE BOXES INCLUDED IN CLASS 34.
Sandar No 996

4153889  22/04/2019

AFTAB HASAN
VILL-KETRU NAWADA,P.O-GIDHAUR,P.S-GIDHAUR,DIST-JUMAI,PIN-811305,BIHAR,INDIA
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026,WEST BENGAL,INDIA.

Used Since :31/03/2015

KOLKATA
BIRI, CIGERATTE, GUTKHA, ZARDA, CHEWING TOBACCO, SAFETY MATCHES, KHAINI AND ALLIED TOBACCO.
NutriGloo

4154798  23/04/2019
VEDOBROTO ASHA PRADEEP ROY
#C-696, V.V.Puram, Behind Natraja Theater, Gauribidanur-
INDIVIDUAL
Address for service in India/Attorney address:
DEEPA JAYADEVA
FLAT NO.1, GROUND FLOOR, KASTURI APARTMENT, 35/11, LANGFORD ROAD CROSS, BANGALORE - 560025

Proposed to be Used
CHENNAI
cigar glue; Tobacco and tobacco substitutes; cigarettes and cigars; electronic cigarettes and oral vaporizers for smokers; smokers' articles; matches.
MANI CHHAP TAMBAKHU
4155619  23/04/2019
ARUNKUMAR LAXMINARAYAN JAJU TRADING AS JAJU TOBACCO COMPANY
City Serve No. 8864/63, Plot No.54, Radhakrishna Nagar, Jalgaon-425001
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/02/2016
MUMBAI
CHEWING TOBACCO
SHENZHEN BROSVAPOR TECHNOLOGY CO., LTD.
Room 303, Building A, Huafeng Creative World, Hangcheng Industrial Area, Taoyuan Community, Xixiang Street, Bao'an District, Shenzhen City, Guangdong, China
A Company Incorporated and Existing in China.

Address for service in India/Attorney address:
S. KUMAR & CO
FLAT NO 59, DDA SFS FLATS, POCKET-1, SEC-4, DWARKA, NEW DELHI 110078

Proposed to be Used
DELHI
Cigarettes Containing Tobacco Substitutes, Not For Medical Purposes; Electronic Cigarettes; Liquid Nicotine Solutions For Use In Electronic Cigarettes; Cigarettes; Tobacco Pipes; Cigarette Holders; Cigar Cases; Oral Vaporizers For Smokers; Tobacco; Cigars.
4155647  23/04/2019
BIJAY KUMAR SHOW
167, NETAJI SUBHAS ROAD, GROUND FLOOR, KOLKATA - 700007
PROPRIETOR OF SHIVA ENTERPRISES
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.
Used Since :05/10/2017
KOLKATA
CHEWING TOBACCO, ZARDA
BIJAY KUMAR SHOW
167, NETAJI SUBHAS ROAD, GROUND FLOOR, KOLKATA - 700007
PROPRIETOR OF SHIVA ENTERPRISES
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR, ST. NO.7, POST-HINDUSTHAN CABLES, BURDWAN-713335, WEST BENGAL, INDIA.
Used Since: 01/01/2014
KOLKATA
CHEWING TOBACCO, ZARDA
4156298   24/04/2019
SHASHI KANT
59/17 NEHRU GALI MAUJPUR DELHI - 110053
Individual
Used Since :10/07/2017
DELHI
Cigar Lighters, Cigarettes Lighter, Electronic Cigarettes, Cigarettes Cases, Cigarette Paper Included In Class-34
COOLFLIP

4157161    25/04/2019
MR. VIPIN SHARMA.
152, SHIVANI APPARTMENT, PLOT NO.-63, I.P. EXT. DELHI-110092.

INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Filter Khaini, Snuff, Cigars and Match Box included in class 34.
MOHD. NASEEM
trading as ;CHANDI BIDI CO.
NAI BASTI, NAUGAWAN SADAR-244251 DISTT. AMROHA (U.P)
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
S.S. TRADE MARKS COMPANY
T-33(6)(G.F.), WEST NIZAMUDDIN, NEW DELHI-13
Used Since :01/04/2019

DELHI
BIDI INCLUDED IN CLASS -34
BOLERO BIDI NO 1313

4158971  26/04/2019

KASHIF ISLAM
121 SARASWATI MANDIR SURAJ KUND MARG MEERUT UP 250002

PROPRIETOR

Address for service in India/Attorney address:
YOGESH KUMAR
CH. NO.G-611, KKD COURT , SHAHDARA , DELHI-110032.

Proposed to be Used
DELHI

"BEEDIS, CIGARETTES, GUTKA, KHAINI, QUAWA AND CHEWING TOBACCO &TOBACCO PRODUCTS
4163747   01/05/2019

MULU SHAIKH
village debipur,post-jagtai, debipur,murshidabad,west bengal,742224
Trading As M.S BIRI FACTORY

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002

Proposed to be Used
KOLKATA
TOBACCO,Beedi (Conical smoking stick made with leaves and raw tobbacco)
4163748    01/05/2019  
MULU SHAIKH  
village debipur, post-jagtai, debipur, murshidabad, west bengal, 742224  
Trading As M.S BIRI FACTORY  
Address for service in India/Attorney address:  
N.R.SRINATH  
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002  
Proposed to be Used  
KOLKATA  
Beedi (Conical smoking stick made with leaves and raw tobacco), Tobacco
CAFÉ RACER
4167055  03/05/2019
KAVITA CHAUDHARY
Bungalow 6, Schlish Road, FRI, Chakrata Road, Dehradun, Uttrakhand-248006
Individual
Address for service in India/Agents address:
MOHIT SINGHAL
I-29, ARYA SAMAJ ROAD, UTTAM NAGAR, NEW DELHI-110059

Proposed to be Used
DELHI
Personal vaporisers and electronic cigarettes, and flavourings and solutions therefor, Smokers’ articles, Tobacco and tobacco products (including substitutes), Articles for use with tobacco, etc.